

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :06-11-2021

| Date : 06.11.2021 | | | | | | | | | | |
|-------------------|------------|---------------------|---------------------|-----------------------|----------|--------------------|-----------------------|----------------|-----------------|-------------|
| S.L.No. | C.A.No. | Date of Application | Case No. | Name of the Applicant | C.C Type | Judge / Court Name | C.C Applied For | Other Document | Dealing Section | Seat |
| 1 | 43194/2021 | 06.11.2021 | ABLAPL - 18532/2019 | H.K. PATRA | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-11-03 | | | (Seat No -) |
| 2 | 43195/2021 | 06.11.2021 | CRLREV - 306/2021 | M. BARAL | C.O. | COURT NO. 1 | Order Dtd. 2021-11-03 | | | (Seat No -) |
| 3 | 43196/2021 | 06.11.2021 | CRLREV - 344/2021 | A.K.MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2021-11-03 | | | (Seat No -) |
| 4 | 43197/2021 | 06.11.2021 | CRLREV - 377/2021 | B.K.ROUT | C.O. | COURT NO. 1 | Order Dtd. 2021-11-03 | | | (Seat No -) |
| 5 | 43198/2021 | 06.11.2021 | CRLMC-1753/2021 | M.K. PADHAN | C.O. | COURT NO. 11 | Order Dtd. 2021-11-03 | | | (Seat No -) |
| 6 | 43199/2021 | 06.11.2021 | CRLMC-378/2020 | R.R. CHHOTARY | C.O. | DR (J) | Order Dtd. 2021-11-02 | | | (Seat No -) |
| 7 | 43200/2021 | 06.11.2021 | CRLMC-1087/2021 | P. SAHOO | C.O. | DR (J) | Order Dtd. 2021-11-03 | | | (Seat No -) |

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| 8 | 43201/2021 | 06.11.2021 | WP (C) - 8980/2015 | S. P. SAHOO | GENERAL | | Order Dtd. 2018-01-03 | | WRIT BRANCH-6 | (Seat No - 26) |
| 9 | 43202/2021 | 06.11.2021 | CRLMC-1689/2021 | MITHUN DAS | C.O. | COURT NO. 11 | Order Dtd. 2021-11-01 | | | (Seat No - 26) |
| 10 | 43203/2021 | 06.11.2021 | WP (C) - 34067/2021 | RAMA KRISHNA BISOI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-03 | | | (Seat No - 26) |
| 11 | 43204/2021 | 06.11.2021 | WP (C) - 33981/2021 | M. R. ROUSTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-03 | | | (Seat No - 26) |
| 12 | 43205/2021 | 06.11.2021 | WP (C) - 34059/2021 | SUBASH CHANDRA PANI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-03 | | | (Seat No - 26) |
| 13 | 43206/2021 | 06.11.2021 | WP (C) - 34060/2021 | SUBASH CHANDRA PANI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-03 | | | (Seat No - 26) |
| 14 | 43207/2021 | 06.11.2021 | WP (C) - 33503/2021 | M. R. ROUSTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-03 | | | (Seat No - 26) |
| 15 | 43208/2021 | 06.11.2021 | ABLAPL - 4643/2021 | B.P. TANGA | C.O. | COURT NO. 23 | Order Dtd. 2021-09-29 | | | (Seat No - 26) |

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| 1 6 | 43209 /2021 | 06.11.2 021 | WP (C) - 33501/ 2021 | M. R. ROUTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 26) |
| 1 7 | 43210 /2021 | 06.11.2 021 | WP (C) - 33499/ 2021 | M. R. ROUTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 26) |
| 1 8 | 43211 /2021 | 06.11.2 021 | ABLAPL - 11773/ 2021 | D.K. MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-04 | | | (S ea t No - 26) |
| 1 9 | 43212 /2021 | 06.11.2 021 | WP (C) - 33874/ 2021 | KABITA PATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 26) |
| 2 0 | 43213 /2021 | 06.11.2 021 | ABLAPL - 11239/ 2021 | A.K.MOHA NTY | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-27 | | | (S ea t No - 26) |
| 2 1 | 43214 /2021 | 06.11.2 021 | WP (C) - 32376/ 2021 | RASHMI RANJAN DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 26) |
| 2 2 | 43215 /2021 | 06.11.2 021 | WP (C) - 32391/ 2021 | RASHMI RANJAN DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 26) |
| 2 | 43216 | 06.11.2 | ABLAPL | A.K.MOHA | C.O. | COURT | Order Dtd. 2021- | | | (S |

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| 3 | /2021 | 021 | - 11112/ 2021 | NTY | | NO. 1 | 10-27 | | | ea t No - 26) |
| 2 4 | 43217 /2021 | 06.11.2 021 | WP (C) - 32377/ 2021 | RASHMI RANJAN DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 26) |
| 2 5 | 43218 /2021 | 06.11.2 021 | WP (C) - 34073/ 2021 | P.K. DASH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 26) |
| 2 6 | 43219 /2021 | 06.11.2 021 | WP (C) - 32379/ 2021 | RASHMI RANJAN DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 26) |
| 2 7 | 43220 /2021 | 06.11.2 021 | WP (C) - 32396/ 2021 | RASHMI RANJAN DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 26) |
| 2 8 | 43221 /2021 | 06.11.2 021 | WPC (OA C) - 322/20 18 | K.K.NATH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 26) |
| 2 9 | 43222 /2021 | 06.11.2 021 | WP (C) - 32393/ 2021 | RASHMI RANJAN DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 26) |
| 3 0 | 43223 /2021 | 06.11.2 021 | WP (C) - 34015/ 2021 | J.P.KAR | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 26) |

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| 3 1 | 43224 /2021 | 06.11.2 021 | WP (C) - 30927/ 2021 | SANJAY KUMAR SAHU | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | WRIT BRANC H-7 | (S ea t No - 48) |
| 3 2 | 43225 /2021 | 06.11.2 021 | WP (C) - 33951/ 2021 | C.R. NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 48) |
| 3 3 | 43226 /2021 | 06.11.2 021 | WP (C) - 34132/ 2021 | A. K. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 48) |
| 3 4 | 43227 /2021 | 06.11.2 021 | WP (C) - 33870/ 2021 | KABITA PATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 48) |
| 3 5 | 43228 /2021 | 06.11.2 021 | WP (C) - 33658/ 2021 | P.R. SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | WRIT BRANC H-8 | (S ea t No - 41) |
| 3 6 | 43229 /2021 | 06.11.2 021 | WP (C) - 33527/ 2021 | M.R. SETHI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 41) |
| 3 7 | 43230 /2021 | 06.11.2 021 | WP (C) - 34282/ 2021 | R. K. JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 41) |
| 3 8 | 43231 /2021 | 06.11.2 021 | WP (C) - 32249/ 2021 | N.K. ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea |

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| | | | 2021 | | | OLD | | | | t No - 41) |
| 3 9 | 43232 /2021 | 06.11.2 021 | WP (C) - 1241/2 017 | B. K. PANDA | C.O. | COURT NO. 15 | Order Dtd. 2021- 11-03 | | | (S ea t No - 41) |
| 4 0 | 43233 /2021 | 06.11.2 021 | WP (C) - 34096/ 2021 | L.D.PAND A | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 41) |
| 4 1 | 43234 /2021 | 06.11.2 021 | WP (C) - 30096/ 2021 | SAROJ KUMAR PARIDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | WRIT BRANC H-8 | (S ea t No - 40) |
| 4 2 | 43235 /2021 | 06.11.2 021 | WP (C) - 34077/ 2021 | C.R. NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 40) |
| 4 3 | 43236 /2021 | 06.11.2 021 | WP (C) - 33441/ 2021 | R. B. MISHRA | C.O. | COURT NO. 3 | Order Dtd. 2021- 11-02 | | WRIT BRANC H (DIVI SION BENCH) | (S ea t No - 10 9) |
| 4 4 | 43237 /2021 | 06.11.2 021 | WP (C) - 34156/ 2021 | RABI SAMAL | C.O. | COURT NO. 17 | Order Dtd. 2021- 11-03 | | | (S ea t No - 10 9) |
| 4 5 | 43238 /2021 | 06.11.2 021 | RSA- 564/20 14 | P.K. BARIK | C.O. | COURT NO. 22 | Order Dtd. 2021- 11-03 | | | (S ea t No - 10 |

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| 4 6 | 43239 /2021 | 06.11.2 021 | WP (C) - 32507/ 2021 | JYOTI PRAKASH KAR | C.O. | COURT NO. 17 | Order Dtd. 2021- 11-03 | | | (S ea t No - 10 9) |
| 4 7 | 43240 /2021 | 06.11.2 021 | FAO- 60/202 1 | S. SWAIN | C.O. | COURT NO. 25 | Order Dtd. 2021- 11-03 | | | (S ea t No - 10 9) |
| 4 8 | 43241 /2021 | 06.11.2 021 | WP (C) - 34114/ 2021 | MANOJ KUMAR MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2021- 11-03 | | | (S ea t No - 10 9) |
| 4 9 | 43242 /2021 | 06.11.2 021 | FAO- 60/202 1 | RAJAT DAS | C.O. | COURT NO. 25 | Order Dtd. 2021- 11-03 | | | (S ea t No - 10 9) |
| 5 0 | 43243 /2021 | 06.11.2 021 | CRLMP- 1933/2 021 | M. K. AGRAWAL | C.O. | COURT NO. 17 | Order Dtd. 2021- 11-01 | | | (S ea t No - 10 9) |
| 5 1 | 43244 /2021 | 06.11.2 021 | WPC (OA C) - 3726/1 997 | S.K.MOHA PATRA | C.O. | COURT NO. 22 | Order Dtd. 2021- 11-03 | | | (S ea t No - 10 9) |
| 5 2 | 43245 /2021 | 06.11.2 021 | WP (C) - 29688/ 2021 | M. NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2021- 11-02 | | WRIT BRANC H (DIVI SION BENCH) | (S ea t No - 11 5) |
| 5 3 | 43246 /2021 | 06.11.2 021 | WP (C) - 27984/ 2021 | R.P. DAS | C.O. | COURT NO. 22 | Order Dtd. 2021- 09-20 | | | (S ea t |

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| | | | | | | | | | | No - 115) |
| 54 | 43247/2021 | 06.11.2021 | WP (C) - 29685/2021 | M. NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-11-02 | | WRIT BRANCH (DIVISION BENCH) | (Seat No - 115) |
| 55 | 43248/2021 | 06.11.2021 | WP (C) - 2951/2021 | PRAFULLA KUMAR MAHAPATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-10-05 | | | (Seat No - 115) |
| 56 | 43249/2021 | 06.11.2021 | WP (C) - 30678/2021 | M. NAYAK | C.O. | COURT NO. 3 | Order Dtd. 2021-11-02 | | WRIT BRANCH (DIVISION BENCH) | (Seat No - 103) |
| 57 | 43250/2021 | 06.11.2021 | WP (C) - 12807/2021 | L.D. SAHU | C.O. | COURT NO. 22 | Order Dtd. 2021-11-03 | | | (Seat No - 103) |
| 58 | 43251/2021 | 06.11.2021 | OJC- 223/2001 | B. SINGH | C.O. | COURT NO. 17 | Order Dtd. 2021-11-02 | | WRIT BRANCH H-1 | (Seat No - 31) |
| 59 | 43252/2021 | 06.11.2021 | WP (C) - 3687/2002 | D. J. NAYAK | C.O. | COURT NO. 24 | Order Dtd. 5000-01-01 | | | (Seat No - 31) |
| 60 | 43253/2021 | 06.11.2021 | OJC- 227/2001 | S.K. SAHU | C.O. | COURT NO. 24 | Order Dtd. 2021-11-02 | | | (Seat No - 31) |

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| 61 | 43254/2021 | 06.11.2021 | OJC-241/2021 | S.K. SAHU | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-03 | | | (Seat No - 31) |
| 62 | 43255/2021 | 06.11.2021 | SAO-20/2019 | D. NAYAK | C.O. | COURT NO. 25 | Order Dtd. 2021-11-03 | | | (Seat No - 31) |
| 63 | 43256/2021 | 06.11.2021 | WP (C) - 3687/2002 | B.R. KAR | C.O. | COURT NO. 24 | Order Dtd. 2021-10-27 | | | (Seat No - 31) |
| 64 | 43257/2021 | 06.11.2021 | WP (C) - 33536/2021 | D.BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-05 | | WRIT BRANC H-5 | (Seat No - 22) |
| 65 | 43258/2021 | 06.11.2021 | WP (C) - 32265/2021 | MANORANJAN KAR | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-05 | | | (Seat No - 22) |
| 66 | 43259/2021 | 06.11.2021 | WP (C) - 7635/2019 | L.D.PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-10-28 | | | (Seat No - 22) |
| 67 | 43260/2021 | 06.11.2021 | WPC (OA C) - 2148/2004 | B. BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-10-29 | | | (Seat No - 22) |
| 68 | 43261/2021 | 06.11.2021 | WP (C) - 26441/2019 | L. D. PANDA | C.O. | COURT NO. 22 | Order Dtd. 2021-10-28 | | | (Seat No - 22) |

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| 6 9 | 43262 /2021 | 06.11.2 021 | CONTC- 2105/2 021 | R.C.MUDU LI | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 22) |
| 7 0 | 43263 /2021 | 06.11.2 021 | WP (C) - 32057/ 2021 | K.K.NATH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 22) |
| 7 1 | 43264 /2021 | 06.11.2 021 | WP (C) - 33588/ 2021 | KRUSHNA CHANDRA RATH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 22) |
| 7 2 | 43265 /2021 | 06.11.2 021 | WP (C) - 33586/ 2021 | KRUSHNA CHANDRA RATH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 22) |
| 7 3 | 43266 /2021 | 06.11.2 021 | WP (C) - 32157/ 2021 | P.K.JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 22) |
| 7 4 | 43267 /2021 | 06.11.2 021 | WP (C) - 33547/ 2021 | DEBENDRA BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 22) |
| 7 5 | 43268 /2021 | 06.11.2 021 | WP (C) - 32157/ 2021 | K. MANDAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-03 | | | (S ea t No - 22) |
| 7 | 43269 | 06.11.2 | WP (C) - | M. R. | C.O. | COURT | Order Dtd. 2021- | | | (S |

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| 6 | /2021 | 021 | 34135/ 2021 | SAHOO | | NO. 3 OLD | 11-05 | | | ea t No - 22) |
| 7 7 | 43270 /2021 | 06.11.2 021 | WP (C) - 34249/ 2021 | L. D. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 22) |
| 7 8 | 43271 /2021 | 06.11.2 021 | WP (C) - 33584/ 2021 | KRUSHNA CHANDRA RATH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 22) |
| 7 9 | 43272 /2021 | 06.11.2 021 | WP (C) - 34148/ 2021 | M. R. ROUTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 22) |
| 8 0 | 43273 /2021 | 06.11.2 021 | WP (C) - 34146/ 2021 | M.R. ROUTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 22) |
| 8 1 | 43274 /2021 | 06.11.2 021 | WP (C) - 34144/ 2021 | M. R. ROUTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 22) |
| 8 2 | 43275 /2021 | 06.11.2 021 | WP (C) - 32672/ 2021 | GOURANG CHARAN MOHAPATRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 22) |
| 8 3 | 43276 /2021 | 06.11.2 021 | WP (C) - 32420/ 2021 | R. K. SAHU | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 22) |

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| 84 | 43277/2021 | 06.11.2021 | WP (C) - 33582/2021 | KRUSHNA CHANDRA RATH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-05 | | | (Seat No - 22) |
| 85 | 43278/2021 | 06.11.2021 | WP (C) - 33695/2021 | M. R. ROUTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-05 | | | (Seat No - 22) |
| 86 | 43279/2021 | 06.11.2021 | WP (C) - 33889/2021 | KIRTAN DANG | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-05 | | | (Seat No - 22) |
| 87 | 43280/2021 | 06.11.2021 | TRP (C) - 342/2021 | P. K. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-05 | | | (Seat No - 22) |
| 88 | 43281/2021 | 06.11.2021 | WPC (OA) - 1724/2017 | PRAVAT BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-05 | | | (Seat No - 22) |
| 89 | 43282/2021 | 06.11.2021 | WPC (OA) - 1725/2017 | PRAVAT BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-05 | | | (Seat No - 22) |
| 90 | 43283/2021 | 06.11.2021 | BLAPL-617/2015 | D BISWAL | GENERAL | | Order Dtd. 2015-03-12 | I A, PETITION | CRIMINAL MISC-3 | (Seat No - 12) |
| 91 | 43284/2021 | 06.11.2021 | WP (C) - 1666/2 | M R BARIK | GENERAL | | Order Dtd. 2016-01-22 | | WRIT BRANC | (Seat |

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| | | | 014 | | | | | | H-2 | t No - 7) |
| 9 2 | 43285 /2021 | 06.11.2 021 | WP (C) - 5121/2 009 | R N SAHOO | GENE RAL | | Order Dtd. 2010- 02-17 | | WRIT BRANC H-3 | (S ea t No - 33) |
| 9 3 | 43286 /2021 | 06.11.2 021 | ABLAPL - 6519/2 015 | D BISWAL | GENE RAL | | Order Dtd. 2015- 12-07 | | CRIMI NAL MISC- 3 | (S ea t No - 4) |
| 9 4 | 43287 /2021 | 06.11.2 021 | BLAPL- 5032/2 020 | G ROUT | GENE RAL | | Order Dtd. 2021- 09-09 | | | (S ea t No - 4) |
| 9 5 | 43288 /2021 | 06.11.2 021 | WP (C) - 11376/ 2020 | M R BARIK | GENE RAL | | Order Dtd. 2020- 11-23 | | | (S ea t No - 4) |
| 9 6 | 43289 /2021 | 06.11.2 021 | ABLAPL - 7875/2 020 | N DAS | GENE RAL | | Order Dtd. 2020- 10-15 | | | (S ea t No - 4) |
| 9 7 | 43290 /2021 | 06.11.2 021 | ABLAPL - 4901/2 021 | N DAS | GENE RAL | | Order Dtd. 2021- 09-27 | | | (S ea t No - 4) |
| 9 8 | 43291 /2021 | 06.11.2 021 | WP (C) - 7043/2 005 | P C MOHANTY | GENE RAL | | Order Dtd. 2009- 08-29 | | WRIT BRANC H-4 | (S ea t No - 37) |
| 9 9 | 43292 /2021 | 06.11.2 021 | WP (C) - 1985/2 021 | S DASH | GENE RAL | | Order Dtd. 2021- 09-17 | | | (S ea t No - |

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| | | | | | | | | | | 37) |
| 1 0 0 | 43293 /2021 | 06.11.2 021 | OJC- 9390/1 998 | P C MOHANTY | GENE RAL | | Order Dtd. 2013- 12-04 | | WRIT BRANC H-8 | (S ea t No - 39) |
| 1 0 1 | 43294 /2021 | 06.11.2 021 | CMP- 538/20 20 | B K DAS | GENE RAL | | Order Dtd. 2021- 10-27 | | | (S ea t No - 39) |
| 1 0 2 | 43295 /2021 | 06.11.2 021 | RSA- 20/201 3 | B DAS | GENE RAL | | Order Dtd. 2021- 10-26 | | | (S ea t No - 39) |
| 1 0 3 | 43296 /2021 | 06.11.2 021 | CMAPL- 286/20 21 | J P KAR | GENE RAL | | Entire Order | | | (S ea t No - 39) |
| 1 0 4 | 43297 /2021 | 06.11.2 021 | WP (C) - 35/200 4 | H K MALLICK | GENE RAL | | Order Dtd. 2021- 09-08 | | WRIT BRANC H-2 | (S ea t No - 8) |
| 1 0 5 | 43298 /2021 | 06.11.2 021 | TRP (C) - 204/20 20 | H K MALLICK | GENE RAL | | Order Dtd. 2021- 09-24 | | | (S ea t No - 8) |
| 1 0 6 | 43299 /2021 | 06.11.2 021 | ABLAPL - 19685/ 2019 | BISWARAN JAN DALAI | GENE RAL | | Order Dtd. 2020- 01-24 | | | (S ea t No - 8) |
| 1 0 7 | 43300 /2021 | 06.11.2 021 | WP (C) - 27950/ 2019 | M K. MOHANTY | GENE RAL | | Order Dtd. 2021- 02-03 | | | (S ea t No - - |

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| 1 0 8 | 43301 /2021 | 06.11.2 021 | TRP (C) - 253/20 21 | B C JENA | GENE RAL | | Order Dtd. 2021- 09-22 | | | (S ea t No - 8) |
| 1 0 9 | 43302 /2021 | 06.11.2 021 | CRLMP- 330/20 20 | S PRADHAN | GENE RAL | | Order Dtd. 2020- 03-16 | | | (S ea t No - 8) |
| 1 1 0 | 43303 /2021 | 06.11.2 021 | WP (C) - 8928/2 017 | D K NAIK | GENE RAL | | Order Dtd. 2021- 03-31 | | | (S ea t No - 8) |
| 1 1 1 | 43304 /2021 | 06.11.2 021 | WP (C) - 21814/ 2021 | L PRADHAN | GENE RAL | | Order Dtd. 2021- 08-23 | | | (S ea t No - 8) |
| 1 1 2 | 43305 /2021 | 06.11.2 021 | WP (C) - 8322/2 018 | Y SAHOO | GENE RAL | | Order Dtd. 2018- 07-04 | | WRIT BRANC H-1 | (S ea t No - 2) |
| 1 1 3 | 43306 /2021 | 06.11.2 021 | CRLREV - 821/20 16 | P C MOHANTY | GENE RAL | | Order Dtd. 2016- 11-25 | | CRIMI NAL REVIS ION | (S ea t No - 5) |
| 1 1 4 | 43307 /2021 | 06.11.2 021 | OJC- 7017/1 996 | P C MOHANTY | GENE RAL | | Order Dtd. 2009- 07-16 | | WRIT BRANC H-3 | (S ea t No - 28) |
| 1 1 5 | 43308 /2021 | 06.11.2 021 | WP (C) - 13382/ 2019 | P C MOHANTY | GENE RAL | | Order Dtd. 2019- 08-30 | | | (S ea t No - 28) |
| 1 1 1 | 43309 /2021 | 06.11.2 021 | WP (C) - 33725/ 2019 | P C MOHANTY | GENE RAL | | Order Dtd. 2018- 03-30 | | WRIT BRANC | (S ea |

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| 6 | | | 2011 | | | | | | H-6 | t No - 36) |
| 1 1 7 | 43310 /2021 | 06.11.2 021 | ABLAPL - 18554/ 2019 | S.C.BISW AL | C.O. | COURT NO. 9 OLD | Order Dtd. 2021- 11-05 | | CRIMI NAL MISC- 1 | (S ea t No - 7) |
| 1 1 8 | 43311 /2021 | 06.11.2 021 | ABLAPL - 18601/ 2019 | A.S. PAUL | C.O. | COURT NO. 9 OLD | Order Dtd. 2021- 11-05 | | CRIMI NAL MISC- 3 | (S ea t No - 9) |
| 1 1 9 | 43312 /2021 | 06.11.2 021 | ABLAPL - 12845/ 2021 | T.R.DAS | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 9) |
| 1 2 0 | 43313 /2021 | 06.11.2 021 | ABLAPL - 12846/ 2021 | S.K.BEHE RA | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 9) |
| 1 2 1 | 43314 /2021 | 06.11.2 021 | WP (C) - 14379/ 2012 | P C MOHANTY | GENE RAL | | Order Dtd. 2018- 03-30 | | WRIT BRANC H-8 | (S ea t No - 43) |
| 1 2 2 | 43315 /2021 | 06.11.2 021 | ABLAPL - 12855/ 2021 | A.MOHANT Y | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 43) |
| 1 2 3 | 43316 /2021 | 06.11.2 021 | ABLAPL - 12865/ 2021 | ACHYUTAN ANDA PATTANAI K | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 43) |
| 1 2 4 | 43317 /2021 | 06.11.2 021 | ABLAPL - 12972/ 2021 | BICHITRA NARAYANA SATAPATH | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 43) |

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| | | | 2021 | Y | | | | | | No - 43) |
| 1 2 5 | 43318 /2021 | 06.11.2 021 | ABLAPL - 12975/ 2021 | BICHITRA NARAYANA SATAPATH Y | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 43) |
| 1 2 6 | 43319 /2021 | 06.11.2 021 | CRLA- 703/20 16 | R K MALLICK | GENE RAL | | Entire Order | | CRIMI NAL APPEA L | (S ea t No - 4) |
| 1 2 7 | 43320 /2021 | 06.11.2 021 | ABLAPL - 13055/ 2021 | BICHITRA NARAYANA SATAPATH Y | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 4) |
| 1 2 8 | 43321 /2021 | 06.11.2 021 | ABLAPL - 12979/ 2021 | MANAS RANJAN SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 4) |
| 1 2 9 | 43322 /2021 | 06.11.2 021 | WP (C) - 9942/2 021 | MANAS PATI | GENE RAL | | Order Dtd. 2021- 09-28 | | | (S ea t No - 4) |
| 1 3 0 | 43323 /2021 | 06.11.2 021 | WP (C) - 9944/2 021 | MANAS PATI | GENE RAL | | Order Dtd. 2021- 09-28 | | | (S ea t No - 4) |
| 1 3 1 | 43324 /2021 | 06.11.2 021 | BLAPL- 3698/2 021 | R K MALLICK | GENE RAL | | Order Dtd. 2021- 10-01 | | | (S ea t No - 4) |
| 1 3 2 | 43325 /2021 | 06.11.2 021 | BLAPL- 7997/2 020 | R K MALLICK | GENE RAL | | Order Dtd. 2021- 02-19 | | | (S ea t No - 4) |

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| 1 3 3 | 43326 /2021 | 06.11.2 021 | ABLAPL - 12977/ 2021 | MANAS RANJAN SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 4) |
| 1 3 4 | 43327 /2021 | 06.11.2 021 | ABLAPL - 9331/2 021 | BHABAGRA HI DAS | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-29 | | | (S ea t No - 4) |
| 1 3 5 | 43328 /2021 | 06.11.2 021 | ABLAPL - 12669/ 2021 | RAMAKANT MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-29 | | | (S ea t No - 4) |
| 1 3 6 | 43329 /2021 | 06.11.2 021 | ABLAPL - 12680/ 2021 | P. K. BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-30 | | | (S ea t No - 4) |
| 1 3 7 | 43330 /2021 | 06.11.2 021 | ABLAPL - 12860/ 2021 | SARAT DASH | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 4) |
| 1 3 8 | 43331 /2021 | 06.11.2 021 | ABLAPL - 12695/ 2021 | SRINIBAS MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-30 | | | (S ea t No - 4) |
| 1 3 9 | 43332 /2021 | 06.11.2 021 | ABLAPL - 13044/ 2021 | SUVENDU BARIK | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 4) |
| 1 4 0 | 43333 /2021 | 06.11.2 021 | ABLAPL - 12838/ 2021 | T.PRADHA N | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 4) |
| 1 4 1 | 43334 /2021 | 06.11.2 021 | ABLAPL - 12887/ 2021 | S.SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 4) |

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| 1 4 2 | 43335 /2021 | 06.11.2 021 | ABLAPL - 12927/ 2021 | L. SETHI | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 4) |
| 1 4 3 | 43336 /2021 | 06.11.2 021 | ABLAPL - 12857/ 2021 | PABITRA KUMAR MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 4) |
| 1 4 4 | 43337 /2021 | 06.11.2 021 | ABLAPL - 12844/ 2021 | GANESH SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-29 | | | (S ea t No - 4) |
| 1 4 5 | 43338 /2021 | 06.11.2 021 | ABLAPL - 12886/ 2021 | A.S. PAUL | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 4) |
| 1 4 6 | 43339 /2021 | 06.11.2 021 | ABLAPL - 12900/ 2021 | ASHOK KUMAR SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 4) |
| 1 4 7 | 43340 /2021 | 06.11.2 021 | ABLAPL - 12488/ 2021 | BIKASH CHANDRA PARIJA | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-28 | | | (S ea t No - 4) |
| 1 4 8 | 43341 /2021 | 06.11.2 021 | ABLAPL - 18703/ 2019 | J. D. MUDULI | C.O. | COURT NO. 9 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 4) |
| 1 4 9 | 43342 /2021 | 06.11.2 021 | ABLAPL - 12837/ 2021 | C.RANA | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 4) |
| 1 5 0 | 43343 /2021 | 06.11.2 021 | ABLAPL - 12491/ 2021 | A.K.ROUL | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-28Judgement Dtd. 2021-10-28, | | | (S ea t No |

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| 151 | 43344/2021 | 06.11.2021 | ABLAPL - 12930/2021 | PABITRA KUMAR MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 4) |
| 152 | 43345/2021 | 06.11.2021 | ABLAPL - 12779/2021 | P.K.BEHE RA | C.O. | COURT NO. 1 | Order Dtd. 2021-10-30 | | | (Seat No - 4) |
| 153 | 43346/2021 | 06.11.2021 | ABLAPL - 12985/2021 | S.DAS | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 4) |
| 154 | 43347/2021 | 06.11.2021 | ABLAPL - 12843/2021 | JYOTI PRAKASH KAR | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 4) |
| 155 | 43348/2021 | 06.11.2021 | WP (C) - 14378/2012 | P C MOHANTY | GENERAL | | Order Dtd. 2018-03-30 | | WRIT BRANCH-8 | (Seat No - 43) |
| 156 | 43349/2021 | 06.11.2021 | ABLAPL - 12803/2021 | RAMAKANT MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-10-30 | | | (Seat No - 43) |
| 157 | 43350/2021 | 06.11.2021 | ABLAPL - 12776/2021 | S.MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-10-30 | | | (Seat No - 43) |
| 158 | 43351/2021 | 06.11.2021 | ABLAPL - 12978/2021 | P.K.MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 43) |

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| 159 | 43352/2021 | 06.11.2021 | ABLAPL - 12746/2021 | PRAMOD RANJAN BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2021-10-30 | | | (Seat No - 43) |
| 160 | 43353/2021 | 06.11.2021 | WP (C) - 33729/2011 | P C MOHANTY | GENERAL | | Order Dtd. 2018-03-30 | | WRIT BRANCH-6 | (Seat No - 36) |
| 161 | 43354/2021 | 06.11.2021 | ABLAPL - 12980/2021 | S.CHOUHDURY | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 36) |
| 162 | 43355/2021 | 06.11.2021 | ABLAPL - 12748/2021 | G.SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021-10-30 | | | (Seat No - 36) |
| 163 | 43356/2021 | 06.11.2021 | ABLAPL - 12710/2021 | BIKASH KUMAR KUND | C.O. | COURT NO. 1 | Order Dtd. 2021-10-30 | | | (Seat No - 36) |
| 164 | 43357/2021 | 06.11.2021 | WP (C) - 33878/2021 | MADAN DAS | C.O. | COURT NO. 24 | Order Dtd. 2021-11-03 | | | (Seat No - 36) |
| 165 | 43358/2021 | 06.11.2021 | WP (C) - 11123/2005 | P C MOHANTY | GENERAL | | Order Dtd. 2014-04-07 | | WRIT BRANCH-7 | (Seat No - 5) |
| 166 | 43359/2021 | 06.11.2021 | ABLAPL - 12981/2021 | T.R.DAS | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No |

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| 167 | 43360/2021 | 06.11.2021 | ABLAPL - 12750/2021 | S.BARIK | C.O. | COURT NO. 1 | Order Dtd. 2021-10-30 | | | (Seat No - 5) |
| 168 | 43361/2021 | 06.11.2021 | ABLAPL - 12753/2021 | R.K.MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2021-10-30 | | | (Seat No - 5) |
| 169 | 43362/2021 | 06.11.2021 | WP (C) - 4167/2005 | P C MOHANTY | GENERAL | | Order Dtd. 2009-07-10 | | WRIT BRANCH-7 | (Seat No - 44) |
| 170 | 43363/2021 | 06.11.2021 | ABLAPL - 203/2020 | SANJIT KU DAS | C.O. | COURT NO. 1 | Order Dtd. 2021-10-28 | | | (Seat No - 44) |
| 171 | 43364/2021 | 06.11.2021 | BLAPL- 5572/2021 | PABITRA KUMAR MOHANTY | C.O. | COURT NO. 25 | Order Dtd. 2021-11-05 | | | (Seat No - 44) |
| 172 | 43365/2021 | 06.11.2021 | ABLAPL - 12775/2021 | A.K.NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2021-10-30 | | | (Seat No - 44) |
| 173 | 43366/2021 | 06.11.2021 | WP (C) - 4333/2005 | P C MOHANTY | GENERAL | | Order Dtd. 2014-06-20 | | WRIT BRANCH-1 | (Seat No - 31) |
| 174 | 43367/2021 | 06.11.2021 | BLAPL- 5737/2021 | PABITRA KUMAR MOHANTY | C.O. | COURT NO. 25 | Order Dtd. 2021-11-05 | | | (Seat No |

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| 1 7 5 | 43368 /2021 | 06.11.2 021 | ABLAPL - 45/202 0 | B.K.DALA I | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-26 | | | (S ea t No - 31) |
| 1 7 6 | 43369 /2021 | 06.11.2 021 | BLAPL- 5049/2 021 | DILIP KUMAR SAHU | C.O. | COURT NO. 23 | Order Dtd. 2021- 11-03 | | | (S ea t No - 31) |
| 1 7 7 | 43370 /2021 | 06.11.2 021 | ABLAPL - 12651/ 2021 | A.K.SAHO O | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-29 | | | (S ea t No - 31) |
| 1 7 8 | 43371 /2021 | 06.11.2 021 | BLAPL- 5794/2 021 | RAHUL SETHI | C.O. | COURT NO. 25 | Order Dtd. 2021- 11-03 | | | (S ea t No - 31) |
| 1 7 9 | 43372 /2021 | 06.11.2 021 | BLAPL- 6034/2 021 | JAGANNAT H KAMILA | C.O. | COURT NO. 25 | Order Dtd. 2021- 11-03 | | | (S ea t No - 31) |
| 1 8 0 | 43373 /2021 | 06.11.2 021 | ABLAPL - 12652/ 2021 | K.S.DAS | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-29 | | | (S ea t No - 31) |
| 1 8 1 | 43374 /2021 | 06.11.2 021 | ABLAPL - 9/2020 | G. JAYASING H | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-26 | | CRMIN AL MISC- 2 | (S ea t No - 16) |
| 1 | 43375 | 06.11.2 | ABLAPL | N.ROUT | C.O. | COURT | Order Dtd. 2021- | | | (S |

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| 8 2 | /2021 | 021 | - 12653/ 2021 | | | NO. 1 | 10-29 | | | ea t No - 16) |
| 1 8 3 | 43376 /2021 | 06.11.2 021 | ABLAPL - 12658/ 2021 | A.K.JENA | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-29 | | | (S ea t No - 16) |
| 1 8 4 | 43377 /2021 | 06.11.2 021 | WP (C) - 4333/2 005 | P C MOHANTY | GENE RAL | | Order Dtd. 2014- 06-20 | | WRIT BRANC H-1 | (S ea t No - 31) |
| 1 8 5 | 43378 /2021 | 06.11.2 021 | ABLAPL - 12666/ 2021 | P.K.MOHA NTY | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-29 | | | (S ea t No - 31) |
| 1 8 6 | 43379 /2021 | 06.11.2 021 | ABLAPL - 8806/2 021 | JAYAKRIS HNA MOHAPATR A | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-28 | | | (S ea t No - 31) |
| 1 8 7 | 43380 /2021 | 06.11.2 021 | ABLAPL - 151/20 20 | D.BEHERA | C.O. | COURT NO. 19 | Order Dtd. 2021- 10-28 | | | (S ea t No - 31) |
| 1 8 8 | 43381 /2021 | 06.11.2 021 | ABLAPL - 12670/ 2021 | G.JAYASI NGH | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-30 | | | (S ea t No - 31) |
| 1 8 9 | 43382 /2021 | 06.11.2 021 | ABLAPL - 8199/2 021 | P.K. ROUT | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-25 | | | (S ea t No - - |

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| 190 | 43383/2021 | 06.11.2021 | ABLAPL - 12738/2021 | RAMAKANTA SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021-10-30 | | | (Seat No - 31) |
| 191 | 43384/2021 | 06.11.2021 | ABLAPL - 12614/2021 | SUMIT SEKHAR PATTANAIK | C.O. | COURT NO. 1 | Judgement Dtd. 2021-10-29 | | | (Seat No - 31) |
| 192 | 43385/2021 | 06.11.2021 | ABLAPL - 8165/2021 | P.K.ROUT | C.O. | COURT NO. 1 | Order Dtd. 2021-10-25 | | | (Seat No - 31) |
| 193 | 43386/2021 | 06.11.2021 | ABLAPL - 10666/2021 | GANESWAR JAYASINGH | C.O. | COURT NO. 1 | Order Dtd. 2021-10-29 | | | (Seat No - 31) |
| 194 | 43387/2021 | 06.11.2021 | ABLAPL - 12620/2021 | P.K.BARIK | C.O. | COURT NO. 1 | Order Dtd. 2021-10-29 | | | (Seat No - 31) |
| 195 | 43388/2021 | 06.11.2021 | ABLAPL - 12626/2021 | R.K.DEHURI | C.O. | COURT NO. 1 | Order Dtd. 2021-10-29 | | | (Seat No - 31) |
| 196 | 43389/2021 | 06.11.2021 | ABLAPL - 10825/2021 | M.R. BARIK | C.O. | COURT NO. 1 | Order Dtd. 2021-11-03 | | | (Seat No - 31) |
| 199 | 43390/2021 | 06.11.2021 | ABLAPL - | G.SUNDARA | C.O. | COURT NO. 1 | Order Dtd. 2021-10-29 | | | (Seat |

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| 7 | | | 12628/ 2021 | | | | | | | t No - 31) |
| 1 9 8 | 43391 /2021 | 06.11.2 021 | ABLAPL - 12953/ 2021 | M.N. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 31) |
| 1 9 9 | 43392 /2021 | 06.11.2 021 | BLAPL- 6916/2 021 | BALARAM SINGH | C.O. | COURT NO. 25 | Order Dtd. 2021- 11-03 | | | (S ea t No - 31) |
| 2 0 0 | 43393 /2021 | 06.11.2 021 | ABLAPL - 12630/ 2021 | H.K.PATR A | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-29 | | | (S ea t No - 31) |
| 2 0 1 | 43394 /2021 | 06.11.2 021 | BLAPL- 6920/2 021 | BALARAM SINGH | C.O. | COURT NO. 25 | Order Dtd. 2021- 11-03 | | | (S ea t No - 31) |
| 2 0 2 | 43395 /2021 | 06.11.2 021 | ABLAPL - 12709/ 2021 | A.K.PAND A | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-30 | | | (S ea t No - 31) |
| 2 0 3 | 43396 /2021 | 06.11.2 021 | ABLAPL - 12963/ 2021 | RAHUL SETHI | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 31) |
| 2 0 4 | 43397 /2021 | 06.11.2 021 | BLAPL- 7059/2 021 | ARUN KUMAR JATI | C.O. | COURT NO. 25 | Order Dtd. 2021- 11-03 | | | (S ea t No - 31) |

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| 2 0 5 | 43398 /2021 | 06.11.2 021 | ABLAPL - 12707/ 2021 | M.R.SAHO O | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-30 | | | (S ea t No - 31) |
| 2 0 6 | 43399 /2021 | 06.11.2 021 | BLAPL- 7583/2 021 | BALARAM SINGH | C.O. | COURT NO. 25 | Order Dtd. 2021- 11-03 | | | (S ea t No - 31) |
| 2 0 7 | 43400 /2021 | 06.11.2 021 | ABLAPL - 12961/ 2021 | ACHYUTAN ANDA PATTANAI K | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 31) |
| 2 0 8 | 43401 /2021 | 06.11.2 021 | BLAPL- 8069/2 021 | SAMIR BARIK | C.O. | COURT NO. 12 | Order Dtd. 2021- 11-03 | | | (S ea t No - 31) |
| 2 0 9 | 43402 /2021 | 06.11.2 021 | ABLAPL - 12960/ 2021 | RAHUL SETHI | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 31) |
| 2 1 0 | 43403 /2021 | 06.11.2 021 | BLAPL- 7517/2 021 | SARAT KUMAR JENA | C.O. | COURT NO. 25 | Order Dtd. 2021- 11-03 | | | (S ea t No - 31) |
| 2 1 1 | 43404 /2021 | 06.11.2 021 | ABLAPL - 12697/ 2021 | D.R.BEHE RA | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-30 | | | (S ea t No - 31) |
| 2 1 2 | 43405 /2021 | 06.11.2 021 | ABLAPL - 12697/ 2021 | H.K.PAND A | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-30 | | | (S ea t |

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| 2 1 3 | 43406 /2021 | 06.11.2 021 | ABLAPL - 12959/ 2021 | R.DAS | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 31) |
| 2 1 4 | 43407 /2021 | 06.11.2 021 | WP (C) - 32529/ 2021 | K. C. PANDA | C.O. | COURT NO. 24 | Order Dtd. 2021- 11-03 | | | (S ea t No - 31) |
| 2 1 5 | 43408 /2021 | 06.11.2 021 | ABLAPL - 12677/ 2021 | N.ROUT | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-29 | | | (S ea t No - 31) |
| 2 1 6 | 43409 /2021 | 06.11.2 021 | ABLAPL - 12945/ 2021 | DURGA PRASANNA MISHRA | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 31) |
| 2 1 7 | 43410 /2021 | 06.11.2 021 | ABLAPL - 12673/ 2021 | N.ROUT | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-29 | | | (S ea t No - 31) |
| 2 1 8 | 43411 /2021 | 06.11.2 021 | WP (C) - 20563/ 2020 | M. N. MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2021- 11-03 | | | (S ea t No - 31) |
| 2 1 9 | 43412 /2021 | 06.11.2 021 | ABLAPL - 12672/ 2021 | G.SUNDAR A | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-29 | | | (S ea t No - 31) |

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| 2 2 0 | 43413 /2021 | 06.11.2 021 | ABLAPL - 11498/ 2021 | MANOJ KUMAR MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-29 | | | (S ea t No - 31) |
| 2 2 1 | 43414 /2021 | 06.11.2 021 | ABLAPL - 12613/ 2021 | HARISH CHANDRA SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-29 | | | (S ea t No - 31) |
| 2 2 2 | 43415 /2021 | 06.11.2 021 | ABLAPL - 11221/ 2021 | S. S. BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-26 | | | (S ea t No - 31) |
| 2 2 3 | 43416 /2021 | 06.11.2 021 | ABLAPL - 12946/ 2021 | N.MOHAPA TRA | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 31) |
| 2 2 4 | 43417 /2021 | 06.11.2 021 | ABLAPL - 8762/2 021 | B B DAS | GENE RAL | | Order Dtd. 2021- 10-05 | | | (S ea t No - 31) |
| 2 2 5 | 43418 /2021 | 06.11.2 021 | ABLAPL - 11557/ 2021 | P. R. BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-29 | | | (S ea t No - 31) |
| 2 2 6 | 43419 /2021 | 06.11.2 021 | ABLAPL - 12647/ 2021 | D.SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-29 | | | (S ea t No - 31) |
| 2 2 7 | 43420 /2021 | 06.11.2 021 | ABLAPL - 12645/ 2021 | T.R.DAS | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-29 | | | (S ea t No - 31) |

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| 2 2 8 | 43421 /2021 | 06.11.2 021 | ABLAPL - 12947/ 2021 | SUKADEV JENA | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 31) |
| 2 2 9 | 43422 /2021 | 06.11.2 021 | ABLAPL - 12194/ 2021 | BHABAGRA HI DAS | C.O. | COURT NO. 11 | Order Dtd. 2021- 10-26 | | | (S ea t No - 31) |
| 2 3 0 | 43423 /2021 | 06.11.2 021 | ABLAPL - 12644/ 2021 | P.K.MOHA NTY | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-29 | | | (S ea t No - 31) |
| 2 3 1 | 43424 /2021 | 06.11.2 021 | WP (C) - 33893/ 2021 | SAROJ KUMAR PARIDA | C.O. | COURT NO. 24 | Order Dtd. 2021- 11-03 | | | (S ea t No - 31) |
| 2 3 2 | 43425 /2021 | 06.11.2 021 | ABLAPL - 12948/ 2021 | SANJIB KUMAR BHANJI DE O | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 31) |
| 2 3 3 | 43426 /2021 | 06.11.2 021 | ABLAPL - 12954/ 2021 | MANOJ KUMAR PATI | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 31) |
| 2 3 4 | 43427 /2021 | 06.11.2 021 | ABLAPL - 12949/ 2021 | ROHIT KU.MAHAB HOI | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 31) |
| 2 | 43428 | 06.11.2 | ABLAPL | PABITRA | C.O. | COURT | Order Dtd. 2021- | | | (S |

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| 35 | /2021 | 021 | - 11489/ 2021 | KUMAR MOHANTY | | NO. 1 | 10-29 | | | ea t No - 31) |
| 236 | 43429 /2021 | 06.11.2 021 | ABLAPL - 12955/ 2021 | BALARAM SINGH | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 31) |
| 237 | 43430 /2021 | 06.11.2 021 | ABLAPL - 12936/ 2021 | SARAT DASH | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 31) |
| 238 | 43431 /2021 | 06.11.2 021 | ABLAPL - 12941/ 2021 | H. K. PATRA | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 31) |
| 239 | 43432 /2021 | 06.11.2 021 | WP (C) - 4080/2 005 | P C MOHANTY | GENE RAL | | Order Dtd. 2008- 12-16 | | WRIT BRANC H-6 | (S ea t No - 25) |
| 240 | 43433 /2021 | 06.11.2 021 | ABLAPL - 12596/ 2021 | KAMALAKA NT NATH | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-29 | | | (S ea t No - 25) |
| 241 | 43434 /2021 | 06.11.2 021 | ABLAPL - 12591/ 2021 | JAGANNAT H KAMILA | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-29 | | | (S ea t No - 25) |
| 242 | 43435 /2021 | 06.11.2 021 | ABLAPL - 12588/ 2021 | S.K. LENKA | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-29 | | | (S ea t No - - |

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| 243 | 43436/2021 | 06.11.2021 | ARBP-41/2013 | N SAHOO | GENERAL | | Order Dtd. 2019-04-26 | | M.J.C. | (Seat No - 2) |
| 244 | 43437/2021 | 06.11.2021 | CRLMP-1871/2021 | UJJWALA PRADEEP BAG | C.O. | COURT NO. 17 | Order Dtd. 2021-11-05 | | | (Seat No - 2) |
| 245 | 43438/2021 | 06.11.2021 | ABLAPL - 12964/2021 | M.K.PATI | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 2) |
| 246 | 43439/2021 | 06.11.2021 | WP (C) - 19558/2018 | L. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-11-03 | | | (Seat No - 2) |
| 247 | 43440/2021 | 06.11.2021 | WP (C) - 19558/2018 | A. K. ACHARYA | C.O. | COURT NO. 1 | Order Dtd. 2021-11-03 | | | (Seat No - 2) |
| 248 | 43441/2021 | 06.11.2021 | ABLAPL - 12965/2021 | P.K.JENA | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 2) |
| 249 | 43442/2021 | 06.11.2021 | ABLAPL - 12641/2021 | MANAS RANJAN SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021-10-29 | | | (Seat No - 2) |
| 250 | 43443/2021 | 06.11.2021 | ABLAPL - 12966/2021 | D.BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 2) |
| 251 | 43444/2021 | 06.11.2021 | ABLAPL - 12638/ | SARADA NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2021-10-29 | | | (Seat |

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| 252 | 43445/2021 | 06.11.2021 | ABLAPL - 12633/2021 | R. K. MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2021-10-29 | | | (Seat No - 2) |
| 253 | 43446/2021 | 06.11.2021 | ABLAPL - 12612/2021 | AMLAN SHAKTI PAUL | C.O. | COURT NO. 1 | Order Dtd. 2021-10-29 | | | (Seat No - 2) |
| 254 | 43447/2021 | 06.11.2021 | ABLAPL - 12730/2021 | A. K. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-10-30 | | | (Seat No - 2) |
| 255 | 43448/2021 | 06.11.2021 | ABLAPL - 12967/2021 | D.BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 2) |
| 256 | 43449/2021 | 06.11.2021 | ABLAPL - 12724/2021 | PABITRA KUMAR MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-10-30 | | | (Seat No - 2) |
| 257 | 43450/2021 | 06.11.2021 | ABLAPL - 12747/2021 | GANESH SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021-10-30 | | | (Seat No - 2) |
| 258 | 43451/2021 | 06.11.2021 | ABLAPL - 12986/2021 | J.PRADHAN | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 2) |
| 259 | 43452/2021 | 06.11.2021 | ABLAPL - 13003/2021 | B. C. PANDA | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 2) |
| 260 | 43453/2021 | 06.11.2021 | ABLAPL - | L. ACHARI | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 2) |

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| 0 | | | 13009/ 2021 | | | | | | | t No - 2) |
| 2 6 1 | 43454 /2021 | 06.11.2 021 | ABLAPL - 12988/ 2021 | J.PRADHA N | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 2) |
| 2 6 2 | 43455 /2021 | 06.11.2 021 | ABLAPL - 13022/ 2021 | S. S. PATNAIK | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 2) |
| 2 6 3 | 43456 /2021 | 06.11.2 021 | WP (C) - 28575/ 2021 | B K DALEI | GENE RAL | | Order Dtd. 2021- 09-23 | | | (S ea t No - 2) |
| 2 6 4 | 43457 /2021 | 06.11.2 021 | ABLAPL - 13025/ 2021 | SARAT DASH | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 2) |
| 2 6 5 | 43458 /2021 | 06.11.2 021 | ABLAPL - 13028/ 2021 | APARESH BHOI | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 2) |
| 2 6 6 | 43459 /2021 | 06.11.2 021 | ABLAPL - 12991/ 2021 | S.DAS | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 2) |
| 2 6 7 | 43460 /2021 | 06.11.2 021 | JCRLA- 43/200 5 | TARAKANT NANDA | C.O. | COURT NO. 22 | Order Dtd. 2021- 11-02 | | | (S ea t No - 2) |
| 2 6 8 | 43461 /2021 | 06.11.2 021 | ABLAPL - 12992/ 2021 | SANJIB KUMAR BHANJADE O | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 2) |
| 2 | 43462 | 06.11.2 | WP (C) - | P. K. | C.O. | CHIEF | Order Dtd. 2021- | | | (S |

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| 69 | /2021 | 021 | 12640/2006 | DASH | | JUSTICE'S COURT | 11-02 | | | eat No - 2) |
| 270 | 43463/2021 | 06.11.2021 | ABLAPL - 12993/2021 | A.K. JATI | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 2) |
| 271 | 43464/2021 | 06.11.2021 | WP (C) - 1241/2009 | M. NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-11-02 | | | (Seat No - 2) |
| 272 | 43465/2021 | 06.11.2021 | ABLAPL - 12942/2021 | H.K. PATRA | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 2) |
| 273 | 43466/2021 | 06.11.2021 | WP (C) - 13025/2014 | N. SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-11-02 | | | (Seat No - 2) |
| 274 | 43467/2021 | 06.11.2021 | ABLAPL - 12957/2021 | RAHUL SETHI | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 2) |
| 275 | 43468/2021 | 06.11.2021 | WP (C) - 13025/2014 | TAPAN SWAIN | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-11-02 | | | (Seat No - 2) |
| 276 | 43469/2021 | 06.11.2021 | ABLAPL - 12958/2021 | R.K. MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 2) |
| 277 | 43470/2021 | 06.11.2021 | ABLAPL - 12968/2021 | D.BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 2) |

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| 278 | 43471/2021 | 06.11.2021 | ABLAPL - 12970/2021 | M.R. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 2) |
| 279 | 43472/2021 | 06.11.2021 | ABLAPL - 12971/2021 | M.R. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 2) |
| 280 | 43473/2021 | 06.11.2021 | ABLAPL - 12973/2021 | M.R. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 2) |
| 281 | 43474/2021 | 06.11.2021 | ABLAPL - 13041/2021 | P. K. SINGH | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 2) |
| 282 | 43475/2021 | 06.11.2021 | ABLAPL - 13053/2021 | M. R. ROUSTRAY | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 2) |
| 283 | 43476/2021 | 06.11.2021 | ABLAPL - 12354/2021 | K.S.DAS | C.O. | COURT NO. 1 | Order Dtd. 2021-10-26 | | | (Seat No - 2) |
| 284 | 43477/2021 | 06.11.2021 | ABLAPL - 13054/2021 | PRATAP NAIK | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 2) |
| 285 | 43478/2021 | 06.11.2021 | ABLAPL - 12568/2021 | J.R. NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2021-10-28 | | | (Seat No - 2) |
| 286 | 43479/2021 | 06.11.2021 | ABLAPL - 12587/2021 | P.K.BARI K | C.O. | COURT NO. 1 | Order Dtd. 2021-10-29 | | | (Seat No - 2) |

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| 287 | 43480/2021 | 06.11.2021 | WP (C) - 4300/2005 | P C MOHANTY | GENERAL | | Order Dtd. 2005-08-18 | | WRIT BRANCH-8 | (Seat No - 42) |
| 288 | 43481/2021 | 06.11.2021 | ABLAPL - 13070/2021 | B. K. MOHARANA | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 42) |
| 289 | 43482/2021 | 06.11.2021 | ABLAPL - 13072/2021 | A.K. MISHRA | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 42) |
| 290 | 43483/2021 | 06.11.2021 | ABLAPL - 13088/2021 | PARTHA SARATHI DAS | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 42) |
| 291 | 43484/2021 | 06.11.2021 | ABLAPL - 13096/2021 | MANAS RANJAN SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 42) |
| 292 | 43485/2021 | 06.11.2021 | ABLAPL - 13097/2021 | MANAS RANJAN SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 42) |
| 293 | 43486/2021 | 06.11.2021 | WP (C) - 7045/2005 | P C MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2014-01-28 | | WRIT BRANCH-4 | (Seat No - 37) |
| 294 | 43487/2021 | 06.11.2021 | ABLAPL - 13098/ | MANAS RANJAN SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat |

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| | | | 2021 | | | | | | | No - 37) |
| 295 | 43488/2021 | 06.11.2021 | WP (C) - 7046/2005 | P C MOHANTY | GENERAL | | Order Dtd. 2014-01-28 | | WRIT BRANCH-4 | (Seat No - 37) |
| 296 | 43489/2021 | 06.11.2021 | ABLAPL - 13099/2021 | MANAS RANJAN SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 37) |
| 297 | 43490/2021 | 06.11.2021 | ABLAPL - 12861/2021 | PRADEEP KUMAR JENA | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 37) |
| 298 | 43491/2021 | 06.11.2021 | FA- 230/1980 | M K PANI | GENERAL | | Order Dtd. 1999-10-05 | | FIRST APPEAL | (Seat No - 1) |
| 299 | 43492/2021 | 06.11.2021 | ABLAPL - 13059/2021 | PRADEEP KUMAR JENA | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 1) |
| 300 | 43493/2021 | 06.11.2021 | ABLAPL - 13049/2021 | SRINIBAS MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (Seat No - 1) |
| 301 | 43494/2021 | 06.11.2021 | ABLAPL - 18614/2019 | UJJWALA PRADEEP BAG | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-11-03 | | | (Seat No - 1) |
| 302 | 43495/2021 | 06.11.2021 | ABLAPL - 18697/2019 | P. K. SWAIN | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-11-05 | | | (Seat No |

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| 303 | 43496/2021 | 06.11.2021 | ABLAPL - 18689/2019 | JYOTI RANJAN NAYAK | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-11-05 | | | (Seat No - 1) |
| 304 | 43497/2021 | 06.11.2021 | ABLAPL - 18675/2019 | ASHOK KU.SAHOO | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-11-05 | | | (Seat No - 1) |
| 305 | 43498/2021 | 06.11.2021 | ABLAPL - 18674/2019 | NIRANJAN SAHOO | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-11-05 | | | (Seat No - 1) |
| 306 | 43499/2021 | 06.11.2021 | ABLAPL - 18672/2019 | P. K. BEHERA | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-11-05 | | | (Seat No - 1) |
| 307 | 43500/2021 | 06.11.2021 | ABLAPL - 18664/2019 | P. K. BARIK | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-11-05 | | | (Seat No - 1) |
| 308 | 43501/2021 | 06.11.2021 | ABLAPL - 18661/2019 | H. K. MALLICK | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-11-05 | | | (Seat No - 1) |
| 309 | 43502/2021 | 06.11.2021 | CRLA-437/2013 | T SWAIN | GENERAL | | PetitionEntire Order, | EXT.1 TO 20, PETITION DATED 6.5.13 ,, EXT ABC DEFERED COUNSEL /ACCUSED | CRIMINAL APPEAL | (Seat No - 6) |
| 3 | 43503 | 06.11.2021 | ABLAPL | M. R. | C.O. | COURT | Order Dtd. 2021- | | | (S |

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| 10 | /2021 | 021 | - 18660/ 2019 | ROUTRAY | | NO. 9 OLD | 11-05 | | | ea t No - 6) |
| 311 | 43504 /2021 | 06.11.2 021 | ABLAPL - 18655/ 2019 | GANESH SAHOO | C.O. | COURT NO. 9 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 6) |
| 312 | 43505 /2021 | 06.11.2 021 | WP (C) - 27950/ 2019 | NIRANJAN ROUT | GENE RAL | | Order Dtd. 2021- 02-03 | | | (S ea t No - 6) |
| 313 | 43506 /2021 | 06.11.2 021 | CRLA- 405/20 20 | HIMANSHU KUMAR BHOL | GENE RAL | | Order Dtd. 2021- 09-03 | | | (S ea t No - 6) |
| 314 | 43507 /2021 | 06.11.2 021 | WP (C) - 4115/2 006 | M K PANI | GENE RAL | | Entire Order | ALL ANNEXU RE | WRIT BRANC H-8 | (S ea t No - 40) |
| 315 | 43508 /2021 | 06.11.2 021 | ABLAPL - 18651/ 2019 | HEMANTA KUMAR TRIPATHY | C.O. | COURT NO. 9 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 40) |
| 316 | 43509 /2021 | 06.11.2 021 | ABLAPL - 18643/ 2019 | JAGANNAT H KAMILA | C.O. | COURT NO. 9 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 40) |
| 317 | 43510 /2021 | 06.11.2 021 | WP (C) - 12660/ 2014 | M. K. SWAIN | C.O. | COURT NO. 16 | Order Dtd. 2021- 11-02 | | | (S ea t No - 40) |
| 31 | 43511 /2021 | 06.11.2 021 | ABLAPL - | GANESH SAHOO | C.O. | COURT NO. 9 | Order Dtd. 2021- 11-05 | | | (S ea |

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| 8 | | | 18642/ 2019 | | | OLD | | | | t No - 40) |
| 3 1 9 | 43512 /2021 | 06.11.2 021 | ABLAPL - 18640/ 2019 | JYOTI PRAKASH KAR | C.O. | COURT NO. 9 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 40) |
| 3 2 0 | 43513 /2021 | 06.11.2 021 | ABLAPL - 18636/ 2019 | AMLAN SHAKTI PAUL | C.O. | COURT NO. 9 OLD | Order Dtd. 2021- 11-05 | CRIMI NAL MISC- 3 | | (S ea t No - 9) |
| 3 2 1 | 43514 /2021 | 06.11.2 021 | ABLAPL - 18632/ 2019 | S.P.DAS | C.O. | COURT NO. 9 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 9) |
| 3 2 2 | 43515 /2021 | 06.11.2 021 | ABLAPL - 18627/ 2019 | S. C. BISWAL | C.O. | COURT NO. 9 OLD | Order Dtd. 2021- 11-05 | CRIMI NAL MISC- 3 | | (S ea t No - 9) |
| 3 2 3 | 43516 /2021 | 06.11.2 021 | WP (C) - 4114/2 006 | M K PANI | GENE RAL | | Entire Order | ALL ANNEXU RE | WRIT BRANC H-8 | (S ea t No - 40) |
| 3 2 4 | 43517 /2021 | 06.11.2 021 | ABLAPL - 18623/ 2019 | ASHOK KU.SAHOO | C.O. | COURT NO. 9 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 40) |
| 3 2 5 | 43518 /2021 | 06.11.2 021 | BLAPL- 6303/2 020 | ASHUTOSH MOHANTY | C.O. | COURT NO. 25 | Order Dtd. 2021- 11-05 | CRIMI NAL MISC- 3 | | (S ea t No - 9) |
| 3 2 6 | 43519 /2021 | 06.11.2 021 | CRLMC- 1925/2 021 | NANTU DAS | C.O. | COURT NO. 11 | Order Dtd. 2021- 11-05 | | | (S ea t |

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| 3 2 7 | 43520 /2021 | 06.11.2 021 | CRLMC- 1971/2 021 | H. K. SINGH | C.O. | COURT NO. 11 | Order Dtd. 2021- 11-05 | | | (S ea t No - 9) |
| 3 2 8 | 43521 /2021 | 06.11.2 021 | CRLMC- 1852/2 021 | A. K. BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2021- 11-05 | | | (S ea t No - 9) |
| 3 2 9 | 43522 /2021 | 06.11.2 021 | CRLMC- 1825/2 021 | T. R. DAS | C.O. | COURT NO. 11 | Order Dtd. 2021- 11-05 | | | (S ea t No - 9) |
| 3 3 0 | 43523 /2021 | 06.11.2 021 | WP (C) - 22861/ 2021 | MANASI DAS | GENE RAL | | Order Dtd. 2021- 08-25 | | | (S ea t No - 9) |
| 3 3 1 | 43524 /2021 | 06.11.2 021 | CRLMC- 1174/2 021 | T. SETHI | C.O. | COURT NO. 11 | Order Dtd. 2021- 11-05 | | | (S ea t No - 9) |
| 3 3 2 | 43525 /2021 | 06.11.2 021 | CRLMC- 1994/2 021 | JYOTI RANJAN SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2021- 11-05 | | | (S ea t No - 9) |
| 3 3 3 | 43526 /2021 | 06.11.2 021 | CRLMC- 616/20 21 | A. NANDA | C.O. | COURT NO. 8 | Order Dtd. 2021- 11-05 | | | (S ea t No - 9) |
| 3 3 4 | 43527 /2021 | 06.11.2 021 | ABLAPL - 18617/ 2019 | JAYAKRIS HNA MOHAPATR A | C.O. | COURT NO. 9 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 9) |
| 3 3 3 | 43528 /2021 | 06.11.2 021 | CRLMC- 1216/2 | T. SETHI | C.O. | COURT NO. | Order Dtd. 2021- 11-05 | | | (S ea |

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| 5 | | | 021 | | | 11 | | | | t No - 9) |
| 3 3 6 | 43529 /2021 | 06.11.2 021 | CRLMC- 1502/2 021 | BALARAM SINGH | C.O. | COURT NO. 11 | Order Dtd. 2021- 11-05 | | | (S ea t No - 9) |
| 3 3 7 | 43530 /2021 | 06.11.2 021 | CRLMC- 1207/2 020 | SRIKANT BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2021- 11-05 | | | (S ea t No - 9) |
| 3 3 8 | 43531 /2021 | 06.11.2 021 | CRLMC- 80/202 1 | S. PATI | C.O. | DR (J) | Order Dtd. 2021- 11-01 | | | (S ea t No - 9) |
| 3 3 9 | 43532 /2021 | 06.11.2 021 | WP (C) - 33891/ 2020 | P K. BEHERA | GENE RAL | | Order Dtd. 2021- 09-16 | | | (S ea t No - 9) |
| 3 4 0 | 43533 /2021 | 06.11.2 021 | CRLMC- 1742/2 021 | BIJAY KUMAR DALEI | C.O. | COURT NO. 11 | Order Dtd. 2021- 11-05 | | | (S ea t No - 9) |
| 3 4 1 | 43534 /2021 | 06.11.2 021 | CRLMC- 1767/2 021 | R. DAS | C.O. | COURT NO. 11 | Order Dtd. 2021- 11-05 | | | (S ea t No - 9) |
| 3 4 2 | 43535 /2021 | 06.11.2 021 | ABLAPL - 4896/2 021 | A. K. BEHERA | C.O. | COURT NO. 8 | Order Dtd. 2021- 11-05 | | | (S ea t No - 9) |
| 3 4 3 | 43536 /2021 | 06.11.2 021 | OJC- 7055/1 998 | B R SENAPATI | GENE RAL | | Order Dtd. 2021- 08-24 | | | (S ea t No - 9) |
| 3 | 43537 | 06.11.2 | SAO- | MOHAN | C.O. | DR | Order Dtd. 2021- | | | (S |

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| 44 | /2021 | 021 | 14/2019 | BEHERA | | (J) | 11-05 | | | eat No - 9) |
| 345 | 43538/2021 | 06.11.2021 | SAO-14/2019 | P. R. SWAIN | C.O. | DR (J) | Order Dtd. 2021-11-05 | | | (Seat No - 9) |
| 346 | 43539/2021 | 06.11.2021 | BLAPL-7642/2021 | P. K. DASH | C.O. | COURT NO. 25 | Order Dtd. 2021-11-05 | | | (Seat No - 9) |
| 347 | 43540/2021 | 06.11.2021 | WP (C) - 16826/2021 | B R SENAPATI | GENERAL | | Order Dtd. 2021-06-17 | | | (Seat No - 9) |
| 348 | 43541/2021 | 06.11.2021 | CRLMC-1244/2021 | P.K. LENKA | C.O. | COURT NO. 11 | Order Dtd. 2021-11-05 | | | (Seat No - 9) |
| 349 | 43542/2021 | 06.11.2021 | CRLMC-855/2021 | GANESH SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2021-11-05 | | | (Seat No - 9) |
| 350 | 43543/2021 | 06.11.2021 | CRLMC-371/2020 | B.R. KAR | C.O. | DR (J) | Order Dtd. 2021-11-05 | | | (Seat No - 9) |
| 351 | 43544/2021 | 06.11.2021 | CRLMC-1380/2021 | BALARAM SINGH | C.O. | COURT NO. 11 | Order Dtd. 2021-11-05 | | | (Seat No - 9) |
| 352 | 43545/2021 | 06.11.2021 | BLAPL-8700/2020 | PRATAP SAHOO | C.O. | COURT NO. 25 | Order Dtd. 2021-11-05 | | | (Seat No - 9) |

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| 353 | 43546/2021 | 06.11.2021 | ABLAPL - 18309/2019 | S. C. BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2021-11-05 | | CRIMINAL MISC-3 | (Seat No - 14) |
| 354 | 43547/2021 | 06.11.2021 | ABLAPL - 18308/2019 | S. C. BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2021-11-05 | | CRIMINAL MISC-3 | (Seat No - 14) |
| 355 | 43548/2021 | 06.11.2021 | ABLAPL - 6418/2021 | DILLIP KUMAR MALLICK | C.O. | COURT NO. 23 | Order Dtd. 2021-10-05 | | | (Seat No - 14) |
| 356 | 43549/2021 | 06.11.2021 | ABLAPL - 17224/2019 | M/S SARATHI JYOTI MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-11-05 | | CRMINAL MISC-2 | (Seat No - 10) |
| 357 | 43550/2021 | 06.11.2021 | ABLAPL - 18592/2019 | MANAS RANJAN SAHOO | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-11-03 | | | (Seat No - 10) |
| 358 | 43551/2021 | 06.11.2021 | ABLAPL - 17203/2019 | SARATHI JYOTI MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2021-11-05 | | CRMINAL MISC-2 | (Seat No - 10) |
| 359 | 43552/2021 | 06.11.2021 | WP (C) - 34025/2021 | R. C. MALLICK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-11-03 | | | (Seat No - 10) |
| 360 | 43553/2021 | 06.11.2021 | WP (C) - 8129/2021 | SANJAY KUMAR SAHU | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-11-03 | | | (Seat No - 10) |

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| 3 6 1 | 43554 /2021 | 06.11.2 021 | WP (C) - 8129/2 021 | J. C. BARAL | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021- 11-03 | | | (S ea t No - 10) |
| 3 6 2 | 43555 /2021 | 06.11.2 021 | WA- 685/20 21 | PRAFULLA CHANDRA ACHARYA | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021- 11-03 | | | (S ea t No - 10) |
| 3 6 3 | 43556 /2021 | 06.11.2 021 | CRLMC- 876/20 17 | K PRADHAN | GENE RAL | | Order Dtd. 2017- 06-23 | | CRMIN AL MISC- 2 | (S ea t No - 16) |
| 3 6 4 | 43557 /2021 | 06.11.2 021 | WP (C) - 1954/ 2019 | M/S.PRAS ANTA KU.NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-03 | | | (S ea t No - 16) |
| 3 6 5 | 43558 /2021 | 06.11.2 021 | WP (C) - 1985/2 021 | B.B. DAS | GENE RAL | | Order Dtd. 2021- 09-17 | | | (S ea t No - 16) |
| 3 6 6 | 43559 /2021 | 06.11.2 021 | WP (C) - 9984/2 004 | NANDA KISHORE ROUT | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021- 11-03 | | | (S ea t No - 16) |
| 3 6 7 | 43560 /2021 | 06.11.2 021 | WP (C) - 9985/2 004 | N. K. ROUT | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021- 11-03 | | | (S ea t No - 16) |
| 3 | 43561 | 06.11.2 | WP (C) - | N. K. | C.O. | CHIEF | Order Dtd. 2021- | | | (S |

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| 68 | /2021 | 021 | 9986/2004 | ROUT | | JUSTICE'S COURT | 11-03 | | | eat No - 16) |
| 369 | 43562/2021 | 06.11.2021 | WP (C) - 33815/2021 | M. NAYAK | C.O. | COURT NO. 25 | Order Dtd. 2021-11-02 | | | (Seat No - 16) |
| 370 | 43563/2021 | 06.11.2021 | WP (C) - 33521/2021 | D. BISWAL | C.O. | COURT NO. 25 | Order Dtd. 2021-11-03 | | | (Seat No - 16) |
| 371 | 43564/2021 | 06.11.2021 | WP (C) - 31606/2021 | D. BISWAL | C.O. | COURT NO. 24 | Order Dtd. 2021-11-03 | | | (Seat No - 16) |
| 372 | 43565/2021 | 06.11.2021 | WP (C) - 31770/2021 | M. NAYAK | C.O. | COURT NO. 25 | Order Dtd. 2021-11-02 | | WRIT BRANCH-1 | (Seat No - 3) |
| 373 | 43566/2021 | 06.11.2021 | WP (C) - 21451/2018 | B.R. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-11-03 | | | (Seat No - 3) |
| 374 | 43567/2021 | 06.11.2021 | WP (C) - 21451/2018 | B. N. MOHAPATRA | C.O. | COURT NO. 1 | Order Dtd. 2021-11-03 | | | (Seat No - 3) |
| 375 | 43568/2021 | 06.11.2021 | WP (C) - 21451/2018 | B. N. MOHAPATRA | C.O. | COURT NO. 1 | Order Dtd. 2021-11-03 | | | (Seat No - 3) |
| 377 | 43569/2021 | 06.11.2021 | WP (C) - 19893/ | G. P. DHAL | C.O. | COURT NO. | Order Dtd. 2021-11-05 | | | (Seat |

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| 6 | | | 2021 | | | 24 | | | | t No - 3) |
| 3 7 7 | 43570 /2021 | 06.11.2 021 | CRLA- 617/20 19 | JYOTI RANJAN NAYAK | C.O. | COURT NO. 2 | Order Dtd. 2021- 11-06 | | CRIMI NAL APPEA L | (S ea t No - 1) |
| 3 7 8 | 43571 /2021 | 06.11.2 021 | BLAPL- 3302/2 021 | R. SINGH | C.O. | COURT NO. 25 | Order Dtd. 2021- 11-05 | | | (S ea t No - 1) |
| 3 7 9 | 43572 /2021 | 06.11.2 021 | ABLAPL - 18667/ 2019 | B. B. MALLICK | C.O. | COURT NO. 9 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 1) |
| 3 8 0 | 43573 /2021 | 06.11.2 021 | ABLAPL - 18666/ 2019 | M. N. MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 1) |
| 3 8 1 | 43574 /2021 | 06.11.2 021 | ABLAPL - 18633/ 2019 | DILLIP SAMAL | C.O. | COURT NO. 9 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 1) |
| 3 8 2 | 43575 /2021 | 06.11.2 021 | BLAPL- 5153/2 021 | SANTOSH KUMAR BEHERA | C.O. | COURT NO. 25 | Order Dtd. 2021- 11-05 | | | (S ea t No - 1) |
| 3 8 3 | 43576 /2021 | 06.11.2 021 | ABLAPL - 18677/ 2019 | SAILENDR A BISWAL | C.O. | COURT NO. 9 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 1) |
| 3 8 4 | 43577 /2021 | 06.11.2 021 | ABLAPL - 6296/2 021 | BINDU SAGAR SWAIN | C.O. | COURT NO. 25 | Order Dtd. 2021- 11-05 | | | (S ea t No - 1) |
| 3 | 43578 | 06.11.2 | ABLAPL | DILLIP | C.O. | COURT | Order Dtd. 2021- | | | (S |

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| 85 | /2021 | 021 | - 6289/2 021 | SAMAL | | NO. 9 OLD | 11-05 | | | ea t No - 1) |
| 386 | 43579 /2021 | 06.11.2 021 | FAO- 96/201 9 | S. K. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-05 | | | (S ea t No - 1) |
| 387 | 43580 /2021 | 06.11.2 021 | FAO- 96/201 9 | SARAT SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-05 | | | (S ea t No - 1) |
| 388 | 43581 /2021 | 06.11.2 021 | RSA- 82/202 1 | ASHUTOSH MOHANTY | C.O. | COURT NO. 25 | Order Dtd. 2021- 11-02 | | SECON D APPEA L | (S ea t No - 5) |
| 389 | 43582 /2021 | 06.11.2 021 | RSA- 82/202 1 | P.K. LENKA | C.O. | COURT NO. 25 | Order Dtd. 2021- 11-01 | | SECON D APPEA L | (S ea t No - 5) |
| 390 | 43583 /2021 | 06.11.2 021 | RSA- 212/20 03 | D. NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-02 | | SECON D APPEA L | (S ea t No - 2) |
| 391 | 43584 /2021 | 06.11.2 021 | RSA- 17/200 4 | D. NAYAK | C.O. | COURT NO. 25 | Order Dtd. 2021- 11-03 | | SECON D APPEA L | (S ea t No - 7) |
| 392 | 43585 /2021 | 06.11.2 021 | WP (C) - 28208/ 2021 | BIKRAM BEHERA | C.O. | COURT NO. 24 | Order Dtd. 2021- 11-05 | | | (S ea t No - 7) |
| 393 | 43586 /2021 | 06.11.2 021 | WP (C) - 33523/ 2021 | D. BISWAL | C.O. | COURT NO. 24 | Order Dtd. 2021- 11-03 | | | (S ea t No - 7) |

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| 3 9 4 | 43587 /2021 | 06.11.2 021 | CRLMP- 1901/2 021 | SK.KALIM UDDIN | C.O. | COURT NO. 17 | Order Dtd. 2021- 11-05 | | | (S ea t No - 7) |
| 3 9 5 | 43588 /2021 | 06.11.2 021 | CRLMP- 1900/2 021 | BHARAT BEHERA | C.O. | COURT NO. 17 | Order Dtd. 2021- 11-05 | | | (S ea t No - 7) |
| 3 9 6 | 43589 /2021 | 06.11.2 021 | CRLMP- 1902/2 021 | M. N. MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2021- 11-05 | | | (S ea t No - 7) |
| 3 9 7 | 43590 /2021 | 06.11.2 021 | CRLMP- 1895/2 021 | B. SINGH | C.O. | COURT NO. 17 | Order Dtd. 2021- 11-05 | | | (S ea t No - 7) |
| 3 9 8 | 43591 /2021 | 06.11.2 021 | WP (C) - 7556/2 021 | R. C. ROUT | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021- 11-03 | | | (S ea t No - 7) |
| 3 9 9 | 43592 /2021 | 06.11.2 021 | ABLAPL - 12935/ 2021 | B. DAS | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 7) |
| 4 0 0 | 43593 /2021 | 06.11.2 021 | ABLAPL - 12938/ 2021 | B. DAS | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 7) |
| 4 0 1 | 43594 /2021 | 06.11.2 021 | WP (C) - 34357/ 2021 | UJJWALA PRADEEP BAG | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-30 | | WRIT BRANC H-1 | (S ea t No - 3) |
| 4 0 2 | 43595 /2021 | 06.11.2 021 | WP (C) - 34407/ 2021 | UJJWALA PRADEEP BAG | C.O. | COURT NO. 3 OLD | Order Dtd. 2021- 11-05 | | WRIT BRANC H-2 | (S ea t No -) |

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| 403 | 43596/2021 | 06.11.2021 | WP (C) - 34406/2021 | UJJWALA PRADEEP BAG | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-11-05 | | WRIT BRANCH-2 | (Seat No - 34) |
| 404 | 43597/2021 | 06.11.2021 | ABLAPL - 12382/2021 | A. K. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-10-26 | | | (Seat No - 34) |
| 405 | 43598/2021 | 06.11.2021 | BLAPL-4563/2021 | SUVENDU BARIK | C.O. | COURT NO. 1 | Order Dtd. 2021-11-05 | | CRIMINAL MISC-1 | (Seat No - 6) |
| 406 | 43599/2021 | 06.11.2021 | BLAPL-3486/2021 | HIMANSHU KUMAR BHOL | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-11-05 | | | (Seat No - 6) |
| 407 | 43600/2021 | 06.11.2021 | BLAPL-3486/2021 | PABITRA KUMAR MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-11-05 | | | (Seat No - 6) |
| 408 | 43601/2021 | 06.11.2021 | BLAPL-4292/2021 | M. R. ROUTRAY | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-11-05 | | | (Seat No - 6) |
| 409 | 43602/2021 | 06.11.2021 | BLAPL-4960/2021 | NIRANJAN SAHOO | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-11-05 | | | (Seat No - 6) |
| 410 | 43603/2021 | 06.11.2021 | BLAPL-3500/2021 | B. K. MOHARANA | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-11-05 | | CRIMINAL MISC-3 | (Seat No - 12) |

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| 4 1 1 | 43604 /2021 | 06.11.2 021 | CRLA- 518/20 21 | DIPTI DHALL | C.O. | COURT NO. 9 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 12) |
| 4 1 2 | 43605 /2021 | 06.11.2 021 | WP (C) - 26535/ 2021 | MAHESWAR JATI | C.O. | CHIEF JUSTI CE'S COURT | Order Dtd. 2021- 11-03 | | | (S ea t No - 12) |
| 4 1 3 | 43606 /2021 | 06.11.2 021 | ABLAPL - 12598/ 2021 | BYOMAKES H TRIPATHY | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-29 | | | (S ea t No - 12) |
| 4 1 4 | 43607 /2021 | 06.11.2 021 | ABLAPL - 10544/ 2021 | SAMIR BARIK | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-27 | | | (S ea t No - 12) |
| 4 1 5 | 43608 /2021 | 06.11.2 021 | ABLAPL - 12896/ 2021 | H.N.MOHA PATRA | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 12) |
| 4 1 6 | 43609 /2021 | 06.11.2 021 | ABLAPL - 10746/ 2021 | P. K. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-03 | | | (S ea t No - 12) |
| 4 1 7 | 43610 /2021 | 06.11.2 021 | ABLAPL - 9874/2 021 | BHABAGRA HI DAS | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-03 | | | (S ea t No - 12) |
| 4 1 8 | 43611 /2021 | 06.11.2 021 | ABLAPL - 10810/ 2021 | M. R. BARIK | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-03 | | | (S ea t No - 12) |

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| 4 1 9 | 43612 /2021 | 06.11.2 021 | ABLAPL - 13020/ 2021 | K. K. SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-01 | | | (S ea t No - 12) |
| 4 2 0 | 43613 /2021 | 06.11.2 021 | WP (C) - 33249/ 2021 | D. BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-03 | | | (S ea t No - 12) |
| 4 2 1 | 43614 /2021 | 06.11.2 021 | WP (C) - 33244/ 2021 | D. BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-03 | | | (S ea t No - 12) |
| 4 2 2 | 43615 /2021 | 06.11.2 021 | WP (C) - 33283/ 2021 | D. BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-03 | | | (S ea t No - 12) |
| 4 2 3 | 43616 /2021 | 06.11.2 021 | WP (C) - 33243/ 2021 | D. BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-03 | | | (S ea t No - 12) |
| 4 2 4 | 43617 /2021 | 06.11.2 021 | WP (C) - 33239/ 2021 | D. BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-03 | | | (S ea t No - 12) |
| 4 2 5 | 43618 /2021 | 06.11.2 021 | WP (C) - 33248/ 2021 | D. BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-03 | | | (S ea t No - 12) |
| 4 | 43619 | 06.11.2 | MACA- | N SAHOO | GENE | | Order Dtd. 2021- | | | (S |

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| 26 | /2021 | 021 | 255/2015 | | RAL | | 07-20 | | | ea t No - 12) |
| 427 | 43620/2021 | 06.11.2021 | WP (C) - 32119/2021 | D. BISWAL | C.O. | | Order Dtd. 2021-11-03 | | | (S ea t No - 12) |
| 428 | 43621/2021 | 06.11.2021 | WPC (OA C) - 2044/2005 | P .C DAS | GENE RAL | | Order Dtd. 2021-06-22 | | | (S ea t No - 12) |
| 429 | 43622/2021 | 06.11.2021 | WP (C) - 21431/2020 | UDAY KUMAR | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-10-27 | | | (S ea t No - 12) |
| 430 | 43623/2021 | 06.11.2021 | ABLAPL - 10744/2021 | P. K. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2021-11-03 | | | (S ea t No - 12) |
| 431 | 43624/2021 | 06.11.2021 | WPC (OA C) - 2044/2005 | P C DAS | GENE RAL | | Entire Order | EXCEPT 22.6.2 021 | | (S ea t No - 12) |
| 432 | 43625/2021 | 06.11.2021 | ABLAPL - 13073/2021 | H. K. PATRA | C.O. | COURT NO. 1 | Order Dtd. 2021-11-01 | | | (S ea t No - 12) |
| 433 | 43626/2021 | 06.11.2021 | ABLAPL - 10838/2021 | M. R. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021-11-03 | | | (S ea t No - 12) |

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| 434 | 43627/2021 | 06.11.2021 | BLAPL-7220/2021 | GANESH SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021-10-30 | | | (Seat No - 12) |
| 435 | 43628/2021 | 06.11.2021 | CRLMC-3897/2015 | BIKASH PARIJA | C.O. | COURT NO. 1 | Order Dtd. 2021-11-02 | CRIMINAL MISC-3 | | (Seat No - 12) |
| 436 | 43629/2021 | 06.11.2021 | CONTC (CPC) - 26/2002 | MANASI DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-10-28 | | | (Seat No - 12) |
| 437 | 43630/2021 | 06.11.2021 | CRLMP-1969/2021 | ASHOK KUMAR SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2021-11-05 | | | (Seat No - 12) |
| 438 | 43631/2021 | 06.11.2021 | CRLMP-1960/2021 | BALARAM SINGH | C.O. | COURT NO. 17 | Order Dtd. 2021-11-05 | | | (Seat No - 12) |
| 439 | 43632/2021 | 06.11.2021 | CRLMP-1896/2021 | J. K. DAS | C.O. | COURT NO. 17 | Order Dtd. 2021-11-05 | | | (Seat No - 12) |
| 440 | 43633/2021 | 06.11.2021 | WP (C) - 31138/2021 | BISWARAN JAN PARAMGURU | C.O. | COURT NO. 9 | Order Dtd. 2021-10-27 | | | (Seat No - 12) |
| 444 | 43634/2021 | 06.11.2021 | WP (C) - 31901/ | TAPAN SWAIN | C.O. | COURT NO. 9 | Order Dtd. 2021-10-27 | WRIT BRANC | | (Seat |

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| 1 | | | 2021 | | | | | | H (DIVI SION BENCH) | t No - 11 6) |
| 4 4 2 | 43635 /2021 | 06.11.2 021 | CRLMP- 1934/2 021 | P. R. SWAIN | C.O. | COURT NO. 17 | Order Dtd. 2021- 11-05 | | | (S ea t No - 11 6) |
| 4 4 3 | 43636 /2021 | 06.11.2 021 | CMP- 389/20 21 | P. R. SWAIN | C.O. | COURT NO. 24 | Order Dtd. 2021- 11-03 | WRIT BRANC H-2 | | (S ea t No - 34) |
| 4 4 4 | 43637 /2021 | 06.11.2 021 | WP (C) - 7566/2 020 | M. NAYAK | C.O. | COURT NO. 8 | Order Dtd. 2021- 10-27 | | | (S ea t No - 34) |
| 4 4 5 | 43638 /2021 | 06.11.2 021 | WP (C) - 7566/2 020 | M. R. SAHOO | C.O. | COURT NO. 8 | Order Dtd. 2021- 10-27 | | | (S ea t No - 34) |
| 4 4 6 | 43639 /2021 | 06.11.2 021 | CONTC (CPC) - 92/200 7 | B K. BEHERA | GENE RAL | | Order Dtd. 2021- 11-01 | | | (S ea t No - 34) |
| 4 4 7 | 43640 /2021 | 06.11.2 021 | WP (C) - 18358/ 2014 | RASHMI RANJAN DAS | C.O. | COURT NO. 22 | Order Dtd. 2021- 10-26 | | | (S ea t No - 34) |
| 4 4 8 | 43641 /2021 | 06.11.2 021 | OJC- 9963/2 000 | D NAYAK | GENE RAL | | Order Dtd. 2021- 11-02 | | | (S ea t No - 34) |

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| 449 | 43642/2021 | 06.11.2021 | WP (C) - 14246/2021 | S. K. SINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2021-10-26 | | WRIT BRANCH-5 | (Seat No - 21) |
| 450 | 43643/2021 | 06.11.2021 | OJC-5358/1998 | P C MOHANTY | GENERAL | | Order Dtd. 2005-01-20 | | WRIT BRANCH-6 | (Seat No - 16) |
| 451 | 43644/2021 | 06.11.2021 | WP (C) - 9893/2011 | S. K. BEHERA | GENERAL | | Order Dtd. 2012-08-06 | | WRIT BRANCH-6 | (Seat No - 24) |
| 452 | 43645/2021 | 06.11.2021 | WP (C) - 9231/2021 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-03-16 | | | (Seat No - 24) |
| 453 | 43646/2021 | 06.11.2021 | WP (C) - 3229/2019 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-10-07 | | WRIT BRANCH-9 | (Seat No - 53) |
| 454 | 43647/2021 | 06.11.2021 | WP (C) - 13520/2021 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-08-17 | | | (Seat No - 53) |
| 455 | 43648/2021 | 06.11.2021 | WP (C) - 13522/2021 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-08-17 | | | (Seat No - 53) |
| 456 | 43649/2021 | 06.11.2021 | WP (C) - 7381/2014 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-10-25 | | | (Seat No - 53) |

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| 4 5 7 | 43650 /2021 | 06.11.2 021 | WP (C) - 3748/2 021 | S. K. BEHERA | GENE RAL | | | | | (S ea t No - 53) |
| 4 5 8 | 43651 /2021 | 06.11.2 021 | WP (C) - 1880/2 020 | S. K. BEHERA | GENE RAL | | Order Dtd. 2020- 02-27 | | | (S ea t No - 53) |
| 4 5 9 | 43652 /2021 | 06.11.2 021 | ABLAPL - 12660/ 2021 | SURENDRA KUMAR ROUT | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-29 | | | (S ea t No - 53) |
| 4 6 0 | 43653 /2021 | 06.11.2 021 | WP (C) - 10287/ 2020 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-01 | | | (S ea t No - 53) |
| 4 6 1 | 43654 /2021 | 06.11.2 021 | WP (C) - 10289/ 2020 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-01 | | | (S ea t No - 53) |
| 4 6 2 | 43655 /2021 | 06.11.2 021 | WP (C) - 14589/ 2021 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 12-04 | | WRIT BRANC H (DIVI SION BENCH) | (S ea t No - 10 7) |
| 4 6 3 | 43656 /2021 | 06.11.2 021 | WP (C) - 14589/ 2021 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-30 | | WRIT BRANC H (DIVI SION BENCH) | (S ea t No - 10 7) |

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| 4 6 4 | 43657 /2021 | 06.11.2 021 | CONTC- 565/20 13 | S. K. BEHERA | GENE RAL | | Order Dtd. 2013- 07-08 | | CONTE MPT | (S ea t No - 2) |
| 4 6 5 | 43658 /2021 | 06.11.2 021 | CONTC- 93/201 4 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-27 | | CONTE MPT | (S ea t No - 4) |
| 4 6 6 | 43659 /2021 | 06.11.2 021 | CMP- 1316/2 018 | P K SWAIN | GENE RAL | | Order Dtd. 2021- 11-01 | | | (S ea t No - 4) |
| 4 6 7 | 43660 /2021 | 06.11.2 021 | ABLAPL - 2227/2 021 | G.SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2021- 10-28 | | | (S ea t No - 4) |
| 4 6 8 | 43661 /2021 | 06.11.2 021 | CRLA- 332/20 17 | N N MOHAPATR A | GENE RAL | | Petition | INQUES T REPORT , P M REPORT , RFSL REPORT , SFSL REPORT | CRIMI NAL APPEA L | (S ea t No - 2) |
| 4 6 9 | 43662 /2021 | 06.11.2 021 | FAO- 128/20 21 | B B NAYAK | GENE RAL | | Order Dtd. 2021- 09-16 | | MISC. APPEA L SEC. | (S ea t No - 5) |
| 4 7 0 | 43663 /2021 | 06.11.2 021 | CMP- 940/20 18 | P.SWAIN | GENE RAL | | Order Dtd. 2021- 11-01 | | | (S ea t No - 5) |
| 4 7 1 | 43664 /2021 | 06.11.2 021 | WP (C) - 25977/ 2021 | M.NAYAK | GENE RAL | | Order Dtd. 2021- 08-26 | | WRIT BRANC H-2 | (S ea t No - 7) |
| 4 7 | 43665 /2021 | 06.11.2 021 | ABLAPL - | R.K.BARI K | GENE RAL | | Order Dtd. 2021- 09-21 | | | (S ea |

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| 2 | | | 11345/ 2021 | | | | | | | t No - 7) |
| 4 7 3 | 43666 /2021 | 06.11.2 021 | ABLAPL - 16952/ 2015 | S.K.BEHE RA | GENE RAL | | Order Dtd. 2016- 01-07 | | CRIMI NAL MISC- 3 | (S ea t No - 18) |
| 4 7 4 | 43667 /2021 | 06.11.2 021 | BLAPL- 5286/2 018 | S MANASING H | GENE RAL | | Order Dtd. 2018- 12-21 | | CRIMI NAL MISC- 1 | (S ea t No - 2) |
| 4 7 5 | 43668 /2021 | 06.11.2 021 | ABLAPL - 16395/ 2018 | S.K.BEHE RA | GENE RAL | | Entire Order | | CRIMI NAL MISC- 3 | (S ea t No - 18) |
| 4 7 6 | 43669 /2021 | 06.11.2 021 | ABLAPL - 2705/2 019 | S.K.BEHE RA | GENE RAL | | Order Dtd. 2019- 07-01 | | | (S ea t No - 18) |
| 4 7 7 | 43670 /2021 | 06.11.2 021 | ABLAPL - 14049/ 2020 | S.K.BEHE RA | GENE RAL | | Order Dtd. 2020- 11-25 | | | (S ea t No - 18) |
| 4 7 8 | 43671 /2021 | 06.11.2 021 | CRLMC- 1348/2 020 | PRAMOD JENA | GENE RAL | | Order Dtd. 2021- 10-05 | | | (S ea t No - 18) |
| 4 7 9 | 43672 /2021 | 06.11.2 021 | BLAPL- 3177/2 021 | P.K.DASH | GENE RAL | | Order Dtd. 2021- 08-06 | | | (S ea t No - 18) |
| 4 | 43673 | 06.11.2 | WP (C) - | CHINMAYA | GENE | | Order Dtd. 2021- | | | (S |

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| 80 | /2021 | 021 | 22845/2021 | NAYAK | RAL | | 08-10 | | | eat No - 18) |
| 481 | 43674/2021 | 06.11.2021 | WP (C) - 19122/2021 | M.K.NAYAK | GENERAL | | Judgement Dtd. 9999-12-31Petition, | | WRIT BRANCH (DIVISION BENCH) | (Seat No - 105) |
| 482 | 43675/2021 | 06.11.2021 | WP (C) - 16956/2016 | CHHABI RANA | GENERAL | | Order Dtd. 2021-09-27 | | | (Seat No - 105) |
| 483 | 43676/2021 | 06.11.2021 | WP (C) - 24846/2014 | S.K.BEHERA | GENERAL | | Order Dtd. 2015-07-03 | | WRIT BRANCH-2 | (Seat No - 45) |
| 484 | 43677/2021 | 06.11.2021 | WP (C) - 10422/2014 | G N ROUT | GENERAL | | Order Dtd. 2014-07-07 | | WRIT BRANCH-4 | (Seat No - 19) |
| 485 | 43678/2021 | 06.11.2021 | WP (C) - 33266/2021 | CHHABI RANA | GENERAL | | Order Dtd. 2021-10-28 | | | (Seat No - 19) |
| 486 | 43679/2021 | 06.11.2021 | WP (C) - 25822/2021 | L.D.SAHO O-A | GENERAL | | Order Dtd. 2021-09-03 | | | (Seat No - 19) |
| 487 | 43680/2021 | 06.11.2021 | WP (C) - 27414/2021 | L.D.SAHO O-A | GENERAL | | Order Dtd. 2021-09-16 | | | (Seat No - |

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| 488 | 43681/2021 | 06.11.2021 | WP (C) - 27411/2021 | L.D.SAHO O-A | GENERAL | | Order Dtd. 2021-09-17 | | | (Seat No - 19) |
| 489 | 43682/2021 | 06.11.2021 | CRLMC-2308/2018 | M/S.JAYA KRISHNA MOHAPATRA | GENERAL | | Order Dtd. 2018-12-06 | CRMINAL MISC-2 | | (Seat No - 10) |
| 490 | 43683/2021 | 06.11.2021 | BLAPL-4515/2021 | P NAYAK | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-11-06 | CRIMINAL MISC-1 | | (Seat No - 6) |
| 491 | 43684/2021 | 06.11.2021 | WP (C) - 15845/2020 | A.K.BISWAL | GENERAL | | PetitionAnnexure , | | | (Seat No - 6) |
| 492 | 43685/2021 | 06.11.2021 | CRLMP-1844/2021 | AP SAHOO | GENERAL | | Order Dtd. 2021-10-26 | | | (Seat No - 6) |
| 493 | 43686/2021 | 06.11.2021 | WP (C) - 13287/2012 | SATYABRATA DAS | GENERAL | | Order Dtd. 2019-02-15Petition,Annexure, | WRIT BRANCH-7 | | (Seat No - 48) |
| 494 | 43687/2021 | 06.11.2021 | WP (C) - 21297/2012 | A.PARIDA | GENERAL | | Order Dtd. 2020-02-11 | WRIT BRANCH-3 | | (Seat No - 33) |
| 495 | 43688/2021 | 06.11.2021 | WP (C) - 25111/2020 | A.PARIDA | GENERAL | | Order Dtd. 2020-10-13 | | | (Seat No - |

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| 496 | 43689/2021 | 06.11.2021 | WP (C) - 29696/2020 | A. PARIDA | GENERAL | | Order Dtd. 2020-11-12 | | | (Seat No - 33) |
| 497 | 43690/2021 | 06.11.2021 | CONTC-225/2012 | R K MAHABHOI | GENERAL | | Order Dtd. 2021-09-28 | CONTE MPT | | (Seat No - 2) |
| 498 | 43691/2021 | 06.11.2021 | SA-21/1991 | B. MOHANT Y-5 | GENERAL | | Lower Court Record | SECOND APPEAL | | (Seat No - 3) |
| 499 | 43692/2021 | 06.11.2021 | JCRLA-72/2016 | H. K. PANDA | C.O. | COURT NO. 22 | Order Dtd. 2021-11-03 | | | (Seat No - 3) |
| 500 | 43693/2021 | 06.11.2021 | BLAPL-405/2021 | SATYAJIT MUKHERJEE | GENERAL | | Order Dtd. 2021-10-30 | | | (Seat No - 3) |
| 501 | 43694/2021 | 06.11.2021 | WP (C) - 13104/2021 | A. PARIDA | GENERAL | | Order Dtd. 2021-04-09 | | | (Seat No - 3) |
| 502 | 43695/2021 | 06.11.2021 | CRLMP-1893/2021 | ACHYUTANANDA PATTANAIK | C.O. | COURT NO. 17 | Order Dtd. 2021-11-05 | | | (Seat No - 3) |
| 503 | 43696/2021 | 06.11.2021 | WP (C) - 12247/2020 | T. MOHAPATRA | GENERAL | | Order Dtd. 2021-10-25 | | | (Seat No - 3) |
| 500 | 43697/2021 | 06.11.2021 | FA-113/19 | N SINGH | GENERAL | | Order Dtd. 1988-09-20 | | | (Seat No - 3) |

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| 4 | | | 81 | | | | | | | t No - 3) |
| 5 0 5 | 43698 /2021 | 06.11.2 021 | WP (C) - 20512/ 2021 | S.C.DAS | GENE RAL | | Order Dtd. 2021- 08- 19Petition,Annex ure, | | | (S ea t No - 3) |
| 5 0 6 | 43699 /2021 | 06.11.2 021 | CRLMC- 1567/2 021 | SAROJ KUMAR PARIDA | C.O. | COURT NO. 11 | Order Dtd. 2021- 11-05 | | | (S ea t No - 3) |
| 5 0 7 | 43700 /2021 | 06.11.2 021 | WP (C) - 20513/ 2021 | S.C.DAS | GENE RAL | | Order Dtd. 2021- 08- 19Petition,Annex ure, | | | (S ea t No - 3) |
| 5 0 8 | 43701 /2021 | 06.11.2 021 | FA- 473/19 80 | N SINGH | GENE RAL | | Order Dtd. 1988- 09-20 | | | (S ea t No - 3) |
| 5 0 9 | 43702 /2021 | 06.11.2 021 | CRLMC- 1568/2 021 | SAROJ KUMAR PARIDA | C.O. | COURT NO. 11 | Order Dtd. 2021- 11-05 | | | (S ea t No - 3) |
| 5 1 0 | 43703 /2021 | 06.11.2 021 | WP (C) - 22126/ 2014 | D.SATAPA THY | GENE RAL | | PetitionAnnexure , | | WRIT BRANC H-9 | (S ea t No - 49) |
| 5 1 1 | 43704 /2021 | 06.11.2 021 | WP (C) - 30863/ 2021 | S.MOHAPA TRO | GENE RAL | | Order Dtd. 2021- 10-27 | | | (S ea t No - 49) |
| 5 1 2 | 43705 /2021 | 06.11.2 021 | CRLMC- 1565/2 021 | SAROJ KUMAR PARIDA | C.O. | COURT NO. 11 | Order Dtd. 2021- 11-05 | | | (S ea t No - 3) |

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| 513 | 43706/2021 | 06.11.2021 | WP (C) - 28156/2019 | M/S. PRABHAT KUMAR PRAHARAJ | GENERAL | | | Order Dtd. 2021-10-26 | | (Seat No - 49) |
| 514 | 43707/2021 | 06.11.2021 | CRLMC-1550/2021 | SAROJ KUMAR PARIDA | C.O. | COURT NO. 11 | | Order Dtd. 2021-11-05 | | (Seat No - 49) |
| 515 | 43708/2021 | 06.11.2021 | OJC-7639/1988 | S MANASINGH | GENERAL | | | Misc.caseEntire Order, | WRIT APPLICATION | (Seat No - 49) |
| 516 | 43709/2021 | 06.11.2021 | OJC-7639/1988 | S MANASINGH | GENERAL | | | Misc.caseEntire Order, | WRIT APPLICATION | (Seat No - 49) |
| 517 | 43710/2021 | 06.11.2021 | WP (C) - 30135/2021 | NIRANJAN PANDA | GENERAL | | | Order Dtd. 2021-10-04 | | (Seat No - 49) |
| 518 | 43711/2021 | 06.11.2021 | OJC-7639/1988 | S MANASINGH | GENERAL | | | Misc.caseEntire Order, | WRIT APPLICATION | (Seat No - 49) |
| 519 | 43712/2021 | 06.11.2021 | CRLMC-1602/2021 | P. K. BARIK | C.O. | COURT NO. 6 | | Order Dtd. 2021-11-05 | | (Seat No - 49) |
| 52 | 43713/2021 | 06.11.2021 | CRLMP-1977/2 | BINDU SAGAR | C.O. | COURT NO. | | Order Dtd. 2021-11-06 | | (Seat |

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| 5 2 1 | 43714 /2021 | 06.11.2 021 | CONTC- 4165/2 021 | K.K.NATH | GENE RAL | | Order Dtd. 2021- 08-02 | | | (S ea t No - 49) |
| 5 2 2 | 43715 /2021 | 06.11.2 021 | CRLMC- 1514/2 021 | DILLIP KUMAR MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2021- 11-05 | | | (S ea t No - 49) |
| 5 2 3 | 43716 /2021 | 06.11.2 021 | CONTC- 5981/2 021 | MR.SAPAN KUMAR PAL | GENE RAL | | Order Dtd. 2021- 11-01 | | | (S ea t No - 49) |
| 5 2 4 | 43717 /2021 | 06.11.2 021 | WP (C) - 30571/ 2021 | J K MISHRA | GENE RAL | | Last Order | | | (S ea t No - 49) |
| 5 2 5 | 43718 /2021 | 06.11.2 021 | CRLMC- 984/20 21 | DILLIP KUMAR MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2021- 11-05 | | CRIMI NAL MISC- 3 | (S ea t No - 14) |
| 5 2 6 | 43719 /2021 | 06.11.2 021 | CONTC- 5977/2 021 | MR.SAPAN KU. PAL | GENE RAL | | Order Dtd. 2021- 11-01 | | | (S ea t No - 14) |
| 5 2 7 | 43720 /2021 | 06.11.2 021 | CRLMC- 929/20 18 | L.D. SAHOO-A | C.O. | DR (J) | Order Dtd. 2021- 11-03 | | | (S ea t No - 14) |

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| 5 2 8 | 43721 /2021 | 06.11.2 021 | CONTC- 5979/2 021 | MR.SAPAN KU. PAL | GENE RAL | | Order Dtd. 2021- 11-01 | | | (S ea t No - 14) |
| 5 2 9 | 43722 /2021 | 06.11.2 021 | BLAPL- 8260/2 021 | L. SETHI | C.O. | COURT NO. 12 | Order Dtd. 2021- 11-05 | | | (S ea t No - 14) |
| 5 3 0 | 43723 /2021 | 06.11.2 021 | CONTC- 5978/2 021 | MR.SAPAN KU. PAL | GENE RAL | | Order Dtd. 2021- 11-01 | | | (S ea t No - 14) |
| 5 3 1 | 43724 /2021 | 06.11.2 021 | BLAPL- 8259/2 021 | NANTU DAS | C.O. | COURT NO. 12 | Order Dtd. 2021- 11-05 | | | (S ea t No - 14) |
| 5 3 2 | 43725 /2021 | 06.11.2 021 | FAO- 36/201 5 | SK.MEHER ULLA | GENE RAL | | Order Dtd. 2015- 05-12 | | MISC. APPEA L SEC. | (S ea t No - 5) |
| 5 3 3 | 43726 /2021 | 06.11.2 021 | WP (C) - 3220/2 019 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-07 | | WRIT BRANC H (DIVI SION BENCH) | (S ea t No - 10 7) |
| 5 3 4 | 43727 /2021 | 06.11.2 021 | CONTC- 5937/2 021 | L.D.SAHU | GENE RAL | | Order Dtd. 2021- 11-02 | | | (S ea t No - 10 7) |
| 5 3 5 | 43728 /2021 | 06.11.2 021 | BLAPL- 2150/2 020 | P.K.DASH | GENE RAL | | Order Dtd. 2021- 02-01 | | | (S ea t No |

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| 5 3 6 | 43729 /2021 | 06.11.2 021 | ABLAPL - 18272/ 2019 | P.K.BEHE RA | GENE RAL | | Order Dtd. 2021- 10-30 | | | (S ea t No - 10 7) |
| 5 3 7 | 43730 /2021 | 06.11.2 021 | BLAPL- 8252/2 021 | PABITRA KUMAR MOHANTY | C.O. | COURT NO. 12 | Order Dtd. 2021- 11-05 | | | (S ea t No - 10 7) |
| 5 3 8 | 43731 /2021 | 06.11.2 021 | BLAPL- 7689/2 021 | RAHUL SETHI | C.O. | COURT NO. 11 | Order Dtd. 2021- 11-05 | | | (S ea t No - 10 7) |
| 5 3 9 | 43732 /2021 | 06.11.2 021 | BLAPL- 4522/2 021 | RAHUL SETHI | C.O. | COURT NO. 11 | Order Dtd. 2021- 11-05 | | | (S ea t No - 10 7) |
| 5 4 0 | 43733 /2021 | 06.11.2 021 | ABLAPL - 12435/ 2019 | D.K.SAHO O | GENE RAL | | Order Dtd. 2021- 08-24 | | | (S ea t No - 10 7) |
| 5 4 1 | 43734 /2021 | 06.11.2 021 | BLAPL- 7990/2 021 | JAGANNAT H KAMILA | C.O. | COURT NO. 12 | Order Dtd. 2021- 11-05 | | | (S ea t No - 10 7) |
| 5 4 2 | 43735 /2021 | 06.11.2 021 | RSA- 260/20 10 | P.K.BEHE RA | GENE RAL | | Order Dtd. 2012- 01-25 | | SECON D APPEA L | (S ea t No - 2) |
| 5 4 | 43736 /2021 | 06.11.2 021 | BLAPL- 4020/2 | NANTU DAS | C.O. | COURT NO. 9 | Order Dtd. 2021- 11-05 | | | (S ea |

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| 3 | | | 021 | | | OLD | | | | t No - 2) |
| 5 4 4 | 43737 /2021 | 06.11.2 021 | BLAPL- 4016/2 021 | NANTU DAS | C.O. | COURT NO. 9 OLD | Order Dtd. 2021- 11-05 | | | (S ea t No - 2) |
| 5 4 5 | 43738 /2021 | 06.11.2 021 | CRLMC- 611/20 21 | BIKRAM BEHERA | GENE RAL | | Order Dtd. 2021- 08-19 | | | (S ea t No - 2) |
| 5 4 6 | 43739 /2021 | 06.11.2 021 | BLAPL- 5218/2 021 | RAHUL SETHI | C.O. | COURT NO. 25 | Order Dtd. 2021- 11-05 | | | (S ea t No - 2) |
| 5 4 7 | 43740 /2021 | 06.11.2 021 | BLAPL- 7827/2 021 | R. SINGH | C.O. | COURT NO. 25 | Order Dtd. 2021- 11-05 | | | (S ea t No - 2) |
| 5 4 8 | 43741 /2021 | 06.11.2 021 | RSA- 61/200 5 | P.C.MOHA NTY | GENE RAL | | Order Dtd. 2021- 05-03 | | | (S ea t No - 2) |
| 5 4 9 | 43742 /2021 | 06.11.2 021 | WP (C) - 7315/2 020 | HIMANSHU KUMAR BHOL | C.O. | COURT NO. 19 | Order Dtd. 2021- 11-03 | | | (S ea t No - 2) |
| 5 5 0 | 43743 /2021 | 06.11.2 021 | CONTC (CP) - 232/20 13 | MANAS PATI | GENE RAL | | Order Dtd. 2021- 10-28 | | | (S ea t No - 2) |
| 5 5 1 | 43744 /2021 | 06.11.2 021 | CRLREV - 335/20 21 | N.K. SATAPATH Y | C.O. | COURT NO. 1 | Order Dtd. 2021- 11-02 | | | (S ea t No - 2) |
| 5 | 43745 | 06.11.2 | WP (C) - | J K | GENE | | Entire Order | | | (S |

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| 5 2 | /2021 | 021 | 30393/ 2021 | MISHRA | RAL | | | | | ea t No - 2) |
| 5 5 3 | 43746 /2021 | 06.11.2 021 | OJC- 2901/1 990 | S.K.MOHA PATRA | GENE RAL | | Order Dtd. 1992- 05-07 | | WRIT BRANC H-1 | (S ea t No - 1) |
| 5 5 4 | 43747 /2021 | 06.11.2 021 | WP (C) - 11825/ 2016 | R.R.CHOT RAY | GENE RAL | | Counter | | WRIT BRANC H-8 | (S ea t No - 39) |
| 5 5 5 | 43748 /2021 | 06.11.2 021 | WA- 474/20 21 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-29 | | | (S ea t No - 39) |
| 5 5 6 | 43749 /2021 | 06.11.2 021 | ABLAPL - 15387/ 2019 | R.R.CHOT RAY | GENE RAL | | Order Dtd. 2021- 09-23 | | | (S ea t No - 39) |
| 5 5 7 | 43750 /2021 | 06.11.2 021 | ARBP- 31/202 1 | VISION SPRING | GENE RAL | | Order Dtd. 2021- 10-29 | | | (S ea t No - 39) |
| 5 5 8 | 43751 /2021 | 06.11.2 021 | SA- 156/19 87 | R.M.NAYA K | GENE RAL | | Judgement Dtd. 2008-01- 16Decree, | | SECON D APPEA L | (S ea t No - 2) |
| 5 5 9 | 43752 /2021 | 06.11.2 021 | WA- 764/20 20 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-21 | | | (S ea t No - 2) |
| 5 6 | 43753 /2021 | 06.11.2 021 | WP (C) - 1859/2 | R.C.BHOI | GENE RAL | | Order Dtd. 2018- 03-26 | | WRIT BRANC | (S ea |

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| 0 | | | 018 | | | | | | H-8 | t No - 42) |
| 5 6 1 | 43754 /2021 | 06.11.2 021 | CMP- 552/20 21 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-30 | | WRIT BRANC H-4 | (S ea t No - 37) |
| 5 6 2 | 43755 /2021 | 06.11.2 021 | WP (C) - 22200/ 2013 | M.N.MOHA NTY | GENE RAL | | Order Dtd. 2021- 10-05 | CONSOL IDATED CAUSE TTITLE | WRIT BRANC H-5 | (S ea t No - 21) |
| 5 6 3 | 43756 /2021 | 06.11.2 021 | WA- 725/20 21 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-25 | | | (S ea t No - 21) |
| 5 6 4 | 43757 /2021 | 06.11.2 021 | WP (C) - 9204/2 006 | MANAS PATI | GENE RAL | | PetitionAnnexure ,Entire Order, | | WRIT BRANC H-4 | (S ea t No - 37) |
| 5 6 5 | 43758 /2021 | 06.11.2 021 | WP (C) - 33419/ 2020 | CHINMAYA NAYAK | GENE RAL | | Order Dtd. 2021- 09-09 | | | (S ea t No - 37) |
| 5 6 6 | 43759 /2021 | 06.11.2 021 | WA- 732/20 21 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-25 | | | (S ea t No - 37) |
| 5 6 7 | 43760 /2021 | 06.11.2 021 | WP (C) - 32984/ 2021 | MANAS PATI | GENE RAL | | Order Dtd. 2021- 10-26 | | WRIT BRANC H-4 | (S ea t No - 37) |

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| 5 6 8 | 43761 /2021 | 06.11.2 021 | WP (C) - 3687/2 002 | B.R.KAR | GENE RAL | | Order Dtd. 2021- 10-27 | | | (S ea t No - 37) |
| 5 6 9 | 43762 /2021 | 06.11.2 021 | OJC- 2992/2 001 | A.MOHANT Y | GENE RAL | | Final Order | | | (S ea t No - 37) |
| 5 7 0 | 43763 /2021 | 06.11.2 021 | WA- 261/20 21 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-25 | | | (S ea t No - 37) |
| 5 7 1 | 43764 /2021 | 06.11.2 021 | WP (C) - 3975/2 021 | BIKRAM BEHERA | GENE RAL | | Order Dtd. 2021- 02-02 | | | (S ea t No - 37) |
| 5 7 2 | 43765 /2021 | 06.11.2 021 | WP (C) - 1959/2 012 | K.P.BEHE RA | GENE RAL | | Order Dtd. 2019- 08-28 | | | (S ea t No - 37) |
| 5 7 3 | 43766 /2021 | 06.11.2 021 | WA- 336/20 21 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-25 | | | (S ea t No - 37) |
| 5 7 4 | 43767 /2021 | 06.11.2 021 | WP (C) - 25710/ 2020 | TAPAN BARIK | GENE RAL | | Order Dtd. 2020- 10-12 | | | (S ea t No - 37) |
| 5 7 5 | 43768 /2021 | 06.11.2 021 | CRLREV - 984/20 | A. NANDA | C.O. | COURT NO. 11 | Order Dtd. 2021- 11-05 | | CRIMI NAL REVIS | (S ea t |

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| | | | 09 | | | | | | ION | No - 4) |
| 576 | 43769/2021 | 06.11.2021 | WA-377/2021 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-10-25 | | | (Seat No - 4) |
| 577 | 43770/2021 | 06.11.2021 | WP (C) - 30736/2021 | SAK DORA | GENERAL | | Order Dtd. 2021-10-25 | | | (Seat No - 4) |
| 578 | 43771/2021 | 06.11.2021 | WP (C) - 26106/2021 | S.C.DASH | GENERAL | | Order Dtd. 2021-09-02 | | | (Seat No - 4) |
| 579 | 43772/2021 | 06.11.2021 | WP (C) - 3147/2015 | S.C.DASH | GENERAL | | Order Dtd. 2021-10-26 | | | (Seat No - 4) |
| 580 | 43773/2021 | 06.11.2021 | OJC-2336/1998 | N.K.NAYAK | GENERAL | | Order Dtd. 2018-12-18 | | WRIT BRANCH-5 | (Seat No - 21) |
| 581 | 43774/2021 | 06.11.2021 | OJC-12514/2000 | N.K.NAYAK | GENERAL | | Order Dtd. 2016-11-12 | | WRIT BRANCH-4 | (Seat No - 17) |
| 582 | 43775/2021 | 06.11.2021 | WA-376/2021 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-10-25 | | | (Seat No - 17) |
| 583 | 43776/2021 | 06.11.2021 | OJC-3555/1998 | N.K.NAYAK | GENERAL | | Order Dtd. 2010-03-29 | | WRIT BRANCH-1 | (Seat No -) |

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| 584 | 43777/2021 | 06.11.2021 | CONTC (CPC) - 216/2005 | P.K.MISHRA | GENERAL | | Order Dtd. 2021-10-30 | | | (Seat No - 30) |
| 585 | 43778/2021 | 06.11.2021 | WA-561/2020 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-10-25 | | | (Seat No - 30) |
| 586 | 43779/2021 | 06.11.2021 | WPC (OA) - 2145/1999 | P.K.MISHRA | GENERAL | | Order Dtd. 2021-10-30 | | | (Seat No - 30) |
| 587 | 43780/2021 | 06.11.2021 | WA-665/2019 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-10-26 | | | (Seat No - 30) |
| 588 | 43781/2021 | 06.11.2021 | SA-43/1990 | P.K.LENKA | GENERAL | | Entire Order | SECOND APPEAL | | (Seat No - 7) |
| 589 | 43783/2021 | 06.11.2021 | WP (C) - 13161/2020 | M.NAYAK | GENERAL | | Order Dtd. 2020-06-10Entire Document, | | | (Seat No - 7) |
| 590 | 43784/2021 | 06.11.2021 | WP (C) - 11394/2020 | M.NAYAK | GENERAL | | Order Dtd. 2020-06-10Entire Document, | | | (Seat No - 7) |
| 591 | 43785/2021 | 06.11.2021 | WA-379/2019 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-10-26 | | | (Seat No - |

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| 5 9 2 | 43786 /2021 | 06.11.2 021 | WP (C) - 25586/ 2019 | S.K.BEHE RA | GENE RAL | | Order Dtd. 2020- 01-20 | | | (S ea t No - 7) |
| 5 9 3 | 43787 /2021 | 06.11.2 021 | WP (C) - 1739/2 012 | D.NAYAK | GENE RAL | | Order Dtd. 2021- 11-01 | | | (S ea t No - 7) |
| 5 9 4 | 43788 /2021 | 06.11.2 021 | WA- 661/20 19 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 11-01 | | | (S ea t No - 7) |
| 5 9 5 | 43789 /2021 | 06.11.2 021 | OJC- 631/20 02 | D.NAYAK | GENE RAL | | Order Dtd. 2021- 11-01 | | | (S ea t No - 7) |
| 5 9 6 | 43790 /2021 | 06.11.2 021 | WP (C) - 9179/2 005 | B.K.PATI | GENE RAL | | Order Dtd. 2006- 03-07 | | WRIT BRANC H-2 | (S ea t No - 9) |
| 5 9 7 | 43791 /2021 | 06.11.2 021 | WA- 662/20 19 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 11-01 | | | (S ea t No - 9) |
| 5 9 8 | 43792 /2021 | 06.11.2 021 | CONTC- 5902/2 021 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-07 | | | (S ea t No - 9) |
| 5 9 9 | 43793 /2021 | 06.11.2 021 | CRLMP- 1770/2 021 | P.K.LENK A | GENE RAL | | Order Dtd. 2021- 10-29 | | | (S ea t No - 9) |
| 6 0 0 | 43794 /2021 | 06.11.2 021 | CMP- 475/20 21 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 09-16 | | | (S ea t No |

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| 601 | 43795/2021 | 06.11.2021 | CMAPL-160/2020 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-10-05 | | M.J.C. | (Seat No - 1) |
| 602 | 43796/2021 | 06.11.2021 | CMP-512/2021 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-10-04 | | | (Seat No - 1) |
| 603 | 43797/2021 | 06.11.2021 | SA-63/1994 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-10-25 | | | (Seat No - 1) |
| 604 | 43798/2021 | 06.11.2021 | RSA-20/2013 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-10-26 | | | (Seat No - 1) |
| 605 | 43799/2021 | 06.11.2021 | SA-50/1996 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-10-26 | | SECOND APPEAL | (Seat No - 4) |
| 606 | 43800/2021 | 06.11.2021 | LAA-35/2019 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-10-26 | | | (Seat No - 4) |
| 607 | 43801/2021 | 06.11.2021 | LAA-100/2019 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-10-26 | | | (Seat No - 4) |
| 608 | 43802/2021 | 06.11.2021 | SAO-8/2009 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-10-27 | | | (Seat No - 4) |
| 609 | 43803/2021 | 06.11.2021 | LAA-25/2021 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-10-28 | | | (Seat No - 4) |

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| 610 | 43804/2021 | 06.11.2021 | LAA-27/2021 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-10-29 | | | (Seat No-4) |
| 611 | 43805/2021 | 06.11.2021 | ARBP-28/2019 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-02-26 | | | (Seat No-4) |
| 612 | 43806/2021 | 06.11.2021 | WA-67/2011 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-10-25 | | | (Seat No-4) |
| 613 | 43807/2021 | 06.11.2021 | WA-367/2021 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-10-26 | | | (Seat No-4) |
| 614 | 43808/2021 | 06.11.2021 | WA-401/2021 | S. K. BEHERA | GENERAL | | Order Dtd. 2021-10-29 | | | (Seat No-4) |
| 615 | 43809/2021 | 06.11.2021 | BLAPL-1752/2021 | G MOHANTY | GENERAL | | Order Dtd. 2021-07-26 | | | (Seat No-4) |
| 616 | 43810/2021 | 06.11.2021 | WP (C) - 15004/2021 | A PANDA | GENERAL | | Order Dtd. 2021-09-15 | | | (Seat No-4) |
| 617 | 43811/2021 | 06.11.2021 | WP (C) - 17971/2016 | P R PARIDA | GENERAL | | Order Dtd. 2021-03-04 Annexure, Plaintiff, | | | (Seat No-4) |
| 618 | 43812/2021 | 06.11.2021 | CMAPL-293/20 | A | GENERAL | | Order Dtd. 2021-11-02 | | | (Seat No-4) |

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| 8 | | | 21 | | | | | | | t No - 4) |
| 6 1 9 | 43813 /2021 | 06.11.2 021 | FA- 64/196 4 | D K SAHU | GENE RAL | | Order Dtd. 1968- 05- 07Petition,Decree, Compromise Petition,Skech Map, | | | (S ea t No - 4) |
| 6 2 0 | 43814 /2021 | 06.11.2 021 | CMAPL- 12/202 1 | H SUNDARA | GENE RAL | | Order Dtd. 9999- 12-31 | PETITI ON 9866/9 8, ALL ANNEXU RE | M.J.C . | (S ea t No - 1) |
| 6 2 1 | 43815 /2021 | 06.11.2 021 | CRA- 243/19 90 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 05-12 | | | (S ea t No - 1) |
| 6 2 2 | 43816 /2021 | 06.11.2 021 | CRLA- 441/20 12 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 09-07 | | | (S ea t No - 1) |
| 6 2 3 | 43817 /2021 | 06.11.2 021 | DSREF- 5/2019 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-07 | | | (S ea t No - 1) |
| 6 2 4 | 43818 /2021 | 06.11.2 021 | CRLMC- 1948/2 014 | S. K. BEHERA | GENE RAL | | Order Dtd. 2016- 11-04 | | CRIMI NAL MISC- 1 | (S ea t No - 5) |
| 6 2 5 | 43819 /2021 | 06.11.2 021 | CRLMC- 3127/2 013 | S. K. BEHERA | GENE RAL | | Order Dtd. 2016- 11-04 | | CRIMI NAL MISC- 1 | (S ea t No - 6) |
| 6 2 6 | 43820 /2021 | 06.11.2 021 | CRA- 115/20 00 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-07 | | CRIMI NAL APPEA L | (S ea t No - 2) |
| 6 | 43821 | 06.11.2 | CRA- | S. K. | GENE | | Order Dtd. 2021- | | | (S |

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| 27 | /2021 | 021 | 1/2000 | BEHERA | RAL | | 10-07 | | | eat No - 2) |
| 628 | 43822 /2021 | 06.11.2 021 | JCRLA- 52/201 9 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-29 | | | (S ea t No - 2) |
| 629 | 43823 /2021 | 06.11.2 021 | JCRLA- 4/2014 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-26 | | | (S ea t No - 2) |
| 630 | 43824 /2021 | 06.11.2 021 | JCRLA- 78/200 8 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-07 | | | (S ea t No - 2) |
| 631 | 43825 /2021 | 06.11.2 021 | CRLA- 233/20 03 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 08-26 | | CRIMI NAL APPEA L | (S ea t No - 1) |
| 632 | 43826 /2021 | 06.11.2 021 | CRLA- 559/20 21 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-21 | | | (S ea t No - 1) |
| 633 | 43827 /2021 | 06.11.2 021 | CRLA- 306/20 21 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-28 | | | (S ea t No - 1) |
| 634 | 43828 /2021 | 06.11.2 021 | CRLA- 597/20 19 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-29 | | | (S ea t No - 1) |
| 635 | 43829 /2021 | 06.11.2 021 | CRLA- 113/20 21 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-28 | | | (S ea t No - 1) |

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| 6 3 6 | 43830 /2021 | 06.11.2 021 | CRLA- 275/20 21 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-29 | | | (S ea t No - 1) |
| 6 3 7 | 43831 /2021 | 06.11.2 021 | BLAPL- 6083/2 021 | T. R. DAS | C.O. | COURT NO. 25 | Order Dtd. 2021- 11-05 | | | (S ea t No - 1) |
| 6 3 8 | 43832 /2021 | 06.11.2 021 | CRLA- 309/20 21 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-27 | | | (S ea t No - 1) |
| 6 3 9 | 43833 /2021 | 06.11.2 021 | JCRLA- 65/200 8 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 11-02 | | | (S ea t No - 1) |
| 6 4 0 | 43834 /2021 | 06.11.2 021 | JCRLA- 25/200 7 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 11-02 | | | (S ea t No - 1) |
| 6 4 1 | 43835 /2021 | 06.11.2 021 | CRLA- 392/20 13 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-28 | | | (S ea t No - 1) |
| 6 4 2 | 43836 /2021 | 06.11.2 021 | CONTC- 1790/2 012 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 11-02 | | CONTE MPT | (S ea t No - 1) |
| 6 4 3 | 43837 /2021 | 06.11.2 021 | JCRLA- 77/201 8 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-28 | | | (S ea t No - 1) |
| 6 4 4 | 43838 /2021 | 06.11.2 021 | JCRLA- 49/201 1 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-28 | | | (S ea t No - 1) |

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| 6 4 5 | 43839 /2021 | 06.11.2 021 | CMAPL- 679/20 19 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 08-05 | | M.J.C . | (S ea t No - 4) |
| 6 4 6 | 43840 /2021 | 06.11.2 021 | CRLA- 201/20 20 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 09-23 | | | (S ea t No - 4) |
| 6 4 7 | 43841 /2021 | 06.11.2 021 | CRLA- 305/20 21 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-08 | | | (S ea t No - 4) |
| 6 4 8 | 43842 /2021 | 06.11.2 021 | CRLA- 554/20 21 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-21 | | | (S ea t No - 4) |
| 6 4 9 | 43843 /2021 | 06.11.2 021 | CRLA- 214/20 21 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 08-24 | | | (S ea t No - 4) |
| 6 5 0 | 43844 /2021 | 06.11.2 021 | CRLA- 353/20 21 | S. K. BEHERA | GENE RAL | | Order Dtd. 2021- 10-27 | | | (S ea t No - 4) |
| 6 5 1 | 43845 /2021 | 06.11.2 021 | CRLA- 586/20 15 | D P SWAIN | GENE RAL | | DepositionVakala tnama, | | CRIMI NAL APPEA L | (S ea t No - 5) |
| 6 5 2 | 43846 /2021 | 06.11.2 021 | CMP- 500/20 21 | RK BISOI | GENE RAL | | Order Dtd. 2021- 10-25 | | WRIT BRANC H-3 | (S ea t No - 28) |
| 6 5 3 | 43847 /2021 | 06.11.2 021 | ABLAPL - 11317/ | B SINGH | GENE RAL | | Order Dtd. 2021- 09-21 | | | (S ea t |

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| | | | 2021 | | | | | | No - 28) |
| 654 | 43848/2021 | 06.11.2021 | ABLAPL - 10073/2021 | N P PANDA | GENERAL | | Order Dtd. 2021-10-04 | | (Seat No - 28) |
| 655 | 43849/2021 | 06.11.2021 | ABLAPL - 10179/2021 | N PANDA | GENERAL | | Order Dtd. 2021-10-04 | | (Seat No - 28) |
| 656 | 43850/2021 | 06.11.2021 | LAA-126/2007 | M K MOHANTY | GENERAL | | Order Dtd. 2013-03-13 | FIRST APPEAL | (Seat No - 5) |
| 657 | 43851/2021 | 06.11.2021 | WP (C) - 15354/2021 | N K ROUT | GENERAL | | Order Dtd. 2021-09-28 | | (Seat No - 5) |
| 658 | 43852/2021 | 06.11.2021 | WP (C) - 32899/2021 | R M NAYAK | GENERAL | | Order Dtd. 2021-11-01 | | (Seat No - 5) |
| 659 | 43853/2021 | 06.11.2021 | WP (C) - 4723/2009 | P SINGH | GENERAL | | Order Dtd. 2015-07-31 | WRIT BRANCH-6 | (Seat No - 24) |
| 660 | 43854/2021 | 06.11.2021 | WP (C) - 28293/2019 | P C CHHINARA | GENERAL | | Order Dtd. 2021-09-17 | | (Seat No - 24) |
| 661 | 43855/2021 | 06.11.2021 | WP (C) - 28293/2019 | P C CHHINCHANI | GENERAL | | Order Dtd. 2021-09-17 | | (Seat No - 24) |

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